

श्री रामसेबक यादव: मेरी बात एक मिनट में खत्म हो जायेगी। अध्यक्ष महोदय, . . .**

MR. SPEAKER : Nothing that is being said will be recorded. Shri Khadilkar.

12.36½ HRS.

CONSTITUTION AMENDMENT BILL
EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE

SHRI KHADILKAR (Khed) : I beg to move :

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India, be further extended upto the first day of the next session".

MR. SPEAKER : The question is :

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India, be further extended upto the first day of the next session".

The motion was adopted.

12.37 HRS.

MOTION RE : FOOD SITUATION
IN THE COUNTRY—Contd.

MR. SPEAKER : Further consideration of the following motion moved by Shri Annasahib Shinde on the 29th November 1967, namely :—

"That the food situation in the country be taken into consideration", along with the amendments moved.

Shri P. K. Deo may continue.

SHRI P. K. DEO (Kalahandi): Yesterday I was saying that the mess in our food and agriculture sector is the culmination of the persistent pursuit of wrong policies by Government all these years since independence. A faulty order of priorities in planning, neglect of agriculture and irrigation, excessive taxation and suffocating controls with attendant corruption and waste and lastly, the expropriatory land reforms—all these together have been responsible

for bringing about disaster on the food and agriculture front. This has resulted in our overdependence on foreign food aid.

In the beginning of every Plan, we have been told parrot-like that we shall attain self-sufficiency at the end of the Plan. But it has turned out to be a complete moonshine. Our dependence on foreign food aid is bad, but this is inevitable under the present circumstances. Foreign food aid is increasing from Plan to Plan. From an annual average of 2.4 million tonnes in the First Plan, it had gone up to 13 million tonnes last year, and this year we estimate that we shall be importing 7.5 million tonnes.

12.40 HRS.

[MR. DEPUTY-SPEAKER in the Chair]

In this regard, I would like to pay our grateful thanks to the foreign countries, especially Australia, Canada and USSR, and particularly USA, which gave aid in the shape of P.L. 480, for their timely aid to help us turn this tight corner.

Our achievement in the field of food production is far from satisfactory. Our food production has not kept pace with the growth of our population. Every day we add 24,000 people to our population, and 12 million people, the total population of Australia, is added every year. It is like climbing a greasy pole. For every foot of height gained in climbing, we lose three feet.

In crop yield also, we are one of the lowest in the world. In wheat we produce 898 kg. per hectare, whereas the UK produces 3,930 kg. and Netherlands 4,230 kg. Similarly, in the case of rice, our production figure is also very low. It is 1,530 kg. per hectare, whereas in Netherlands it is 4,230 kg. and in Spain 6,360 kg. There have been some startling revelations in the ECAFE report so far as our economic growth is concerned. It has stated that if we proceed at this rate; it will take 139 years for us to reach the Japanese level of today, and it will take 205 years to reach the stage of New Zealand.

It is because of these wrong priorities that there has been a complete neglect of our basic industry, that is agriculture. We are glad that our campaign to

**Not recorded.

eradicate illiteracy from the Congress benches has made some effect, that the effort from these benches in educating the Government has borne some fruit. There has been a new awareness, a new rethinking on the subject; unlike the second and third plans, now more stress is going to be laid on agriculture, a definite shift towards realities.

Secondly, this is evident from the AICC resolution passed in Jabalpur which is conspicuous by the absence of any reference to the expropriatory land-reforms which rob the tenant of his freehold rights and reduces him to a serf.

I take this opportunity to congratulate Shri K. Subba Rao, the former Chief Justice, and his distinguished colleagues, for their very bold pronouncement in the latest Supreme Court Judgment in upholding the fundamental rights of the Kisan, in exploding the myth of the so-called reform, which has set at rest all speculations of political demagogues and opportunists. In this victory, I also congratulate my leader Shri Ranga who has championed the cause of the kisan throughout his life.

After two successive droughts we expect a record crop of 95 million tonnes this year. India's agriculture depends on the vagaries of the monsoon. Our former Food Minister had been chanting the mantra

काले वषट् पञ्च्यः ।

Up till now there has been no awareness of the necessity of irrigation. Floods, drought and cyclone are the regular features of this country. In spite of this year's good rain, if there had been one rain in October in my State, Orissa, there would have been a bumper crop, but the lack of timely rain has reduced our expectations by 50 per cent.

The Indian agriculturist is taking advantage of modern technological advance. With his enthusiasm for the latest techniques, with assured water supply, with the use of fertilisers and hybrid seed, self-sufficiency can be attained, there is no doubt about it.

So, top priority has to be given to irrigation. Dr. K. L. Rao has given

a very learned discourse sometime back. He stated that for an additional population of 12 million every year, we need 1 million tons of food, for which 2 million acres of land have to be brought under irrigation, that is, we have to make a provision of Rs. 100 per child born in this country. I pay my compliments to him for his timely advice, but I am sorry this reality is not appreciated by the Government. Every year we spend crores in foreign exchange on food imports. Last year it reached the figure of Rs. 500 crores. In previous years also, we have been importing large quantities of food, depleting our much-needed foreign exchange. If these amounts had been utilised to improve our irrigation, things would have been quite different.

I am very sorry to state that in the first plan only a provision of Rs. 300 crores was made for irrigation. In the second plan it was Rs. 380 crores and in the third plan it was Rs. 600 crores. This shows how our irrigation sector is completely neglected. In the third plan period, as against a target of 12.2 million acres to be brought under irrigation through medium and major irrigation projects, only 6 million acres have been so brought, of which an irrigation potential of 2 million acres has remained unutilised. Because of the high water rate, the cultivators are not utilising the wonderful potential that has been created. I pay my compliments to the Orissa Government who have lately reduced the water tax by 50 per cent. I hope this lead will be followed by the other States.

Our experience during droughts has been that minor irrigation has been a complete failure because with the limited catchment area, if there is no rain, there is no irrigation to the fields. Therefore, in future Government should not run after minor irrigation, but concentrate on major and medium irrigation. I am sorry to state that even though the Orissa State, which is one of the few surplus States, asked for an assistance of Rs. 10 crores from the Centre to complete the old projects and take up new projects, there has been hesitancy on the part of the Centre and I deplore that no action has been taken so far. Tube-

[Shri P. K. Deo]

wells have to be dug in millions to tap the underground water. Pumps have to be energised for which electricity has to be supplied at concessional rates. Transmission lines have to be subsidised, I am sorry that *Jai Kisan* is only a slogan and there is absolutely no awareness on the part of the Government to the needs of the cultivator. Whereas an industrialist has to pay only 3 paise per unit of electricity for his aluminium plant the kisan has to pay in some States even 19 paise. In some States there has been some reduction, but it has not been uniform and consistent with the realities.

The latest craze for fertilisers and adaptability to modern techniques are welcome signs. But in respect of nitrogenous fertilisers, as against a target of 12.2 million tons, by the end of the third plan we have achieved only 6 million tons. Of course, new plants are coming up in Namrup, Gorakhpur, Visakhapatnam, etc.

The installed capacity will then come to 21 million tons. Naphtha from our refineries is the main raw material for our nitrogenous fertiliser plants now. There may be shortage with a 21 million installed capacity. So I beg to submit that ammonia from the surplus natural gas in the middle-east should be tapped. There should be no diplomatic dogma in this regard. We should try to get the latest technical know-how in agriculture. Taiwan and Israel have made tremendous progress. But, I am sorry to say, diplomatic dogma stands in the way. We have not even recognised their existence. We should try to exchange technical know-how in the field of agriculture. We should try to send progressive agricultural farmers to these areas and there should be an exchange of ideas in this regard.

Regarding food zones, we are against food zones and controls because these breed corruption. We are for an all-India market but in special cases where the purchasing power of the people is very poor, especially in States like Orissa surrounded by an industrial belt, as soon as the barrier will be removed the surplus State will be reduced to a deficit one.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): Would you like to have State zones for Orissa or not?

SHRI P. K. DEO : I am explaining that in special cases where the purchasing power of the people is very poor then we will have to have these zones.

Sir, in this House and in the Rajya Sabha we have been hearing several allegations that food is being used as a lever to topple down non-Congress Governments. I do not know how far it is true. Orissa is a surplus State. We have no experience of this political move or this elbow twisting so far. But if it is true, it is a sad day for this country (*Interruptions*).

Procurement should be maximised. But this procurement should be made in the open market. I do not mind the Food Corporation of India working in competition with the traders. Even though there has been some improvement in the procurement price—I welcome it—I say that it should be the minimum support price and anything above that will be welcome. The traders should be given freedom to trade in foodgrains inside the State and if there is any surplus, of course, it can be exported.

SHRI RANGA (Srikakulam): Exported through the Food Corporation.

SHRI P. K. DEO : Coming to prices, the prices have been sky-rocketing. Even though there has been a slight decrease in the prices in August-September-October this year, it is much more than the prices prevailing in the corresponding period of last year. Taking the base of 100 in 1952-53 the wholesale price index of cereals and foodgrains has gone up to 220 in October which is a decrease from 232 prevailing before August, but last year at this time it was only 170.

Sir, the essential food needs of a common man have to be assured. The weaker and vulnerable sections of our society have to be supplied these articles at subsidised rates. I take my hat off

at the achievement of the DMK Government in Madras for supplying one measure of rice per rupee to the people in the statutory rationing area.

High prices and inflation are the creation of the Central Government. For this subsidy the Central government should bear the full burden. Even in other States if the weaker and vulnerable sections of the society have to be supplied food at subsidised rates, it is the Centre which has to pay it to the State Government.

In the last two years of drought there has been a shortfall of 30 million tons and complete depletion of the buffer stock and this year 7 million tons have to be procured from the kharif.

Coming to credit, I would like to submit that adequate credit had to be made available, at best at 10 per cent interest. Now, while the Reserve Bank has been giving loans at 3 per cent interest, the cooperative societies are charging much more.

Lastly, in regard to debts given to agriculturists during natural calamities like floods and cyclone there should be a moratorium and they should even be written off. Similarly, the assistance given by the Centre to the States to fight natural calamities should be written off and the States should not be asked to pay them back.

Then I would say that there should be complete abolition of land revenue. A directive should go from the Centre to the States to implement the decision about abolition of land revenue. A lead has already been given by the Orissa Government in this matter.

Then, we have not yet explored the vast resources of the sea which we have in the matter of marine food. It is high time that we made some effort to tap these resources to relieve our food problem. Also, efforts should be made to reclaim the Rann of Kutch, the great Thar desert, the Chambal Valley and the Dandakaranya area. It should be done in right earnest and the land should be distributed to the landless.

Finally, Sir, there is a great awakening among the farmers and all sections of our people and, if properly harnessed,

the release of this tremendous energy could help us to tide over our food problems for all times to come.

SHRI D. N. PATODIA (Jalore) : Sir, I have given notice of a substitute motion which I want to move.

श्री देवराव पाटिल (यवतमाल) :

उपाध्यक्ष महोदय, इस के सम्बन्ध में मेरा भी एक संकल्प था

SHRI ANNASAHIB SHINDE : All the substitute motions have been moved already.

MR. DEPUTY-SPEAKER : Not all. Those members who were present and those who requested the Chair were allowed to move their motions.

श्री देवराव पाटिल : मैं मीटिंग में चला गया था, मेरे पीछे से इस को यहाँ ले लिया गया। जब मैं आया और मैंने रिक्वेस्ट की तो मुझे कहा गया कि कल पूछना। मैं अपने संकल्प को प्रस्तुत करना चाहता हूँ।

MR. DEPUTY-SPEAKER : I will now allow them to move their substitute motions.

SHRI D. N. PATODIA : I beg to move :

"That for the original motion, the following be substituted, namely :—

"This House, having considered the food situation in the country, is of the opinion that the zonal restrictions regarding movement of foodgrains from State to State and district to district should be expeditiously abolished and as and when the State Governments take the initiative in this regard they should be encouraged by the Centre and not hindered in their initiatives." (13)

SHRI DEORAO PATIL : I beg to move :

"That for the original motion, the following be substituted, namely :—

"This House, having considered the food situation in the

[Shri Deorao Patil]

country, appreciates the attempts made by the Government to ease the food situation in the country and recommends to the Government that (a) minimum procurement prices of agricultural commodities, especially of foodgrains, should be remunerative to farmers, being based on actual cost of production and (b) immediate steps be taken to subsidise the price of foodgrains for weaker sections of the society."

(37)

श्री क० ना० तिवारी (बेतिया) :
उपाध्यक्ष महोदय,

MR. DEPUTY-SPEAKER : The hon. Member may resume his speech after the lunch recess.

13 Hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at four minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MOTION RE : FOOD SITUATION IN THE COUNTRY—Contd.

MR. DEPUTY-SPEAKER : Before Shri K. N. Tiwary resumes his speech I would like to point out that since it is an important debate and I have already received chits from many hon. Members from various regions, to accommodate as far as possible all regions and all sections of the House I would request hon. Members to be very brief.

श्री क० ना० तिवारी (बेतिया) : उपाध्यक्ष महोदय, यह एक रिचुएल जैसा हो गया है कि जब भी पार्लियामेंट बैठती है तब हम फूड पर डिबेट करते हैं लेकिन मुझे अफसोस के साथ कहना पड़ता है कि उस के दौरान जो सुझाव दिये जाते हैं उस पर सरकार ने कितना अमल किया है और किया जा सकता है इस के उपर सरकार ध्यान नहीं देती है। इससे हम लोगों

का असन्तोष बढ़ता है और साथ ही कृषि उत्पादन में वृद्धि करने, पैदावार को बढ़ाने में ज्यादा प्रगति नहीं होती है। मैं उन प्वाइंट्स को दुहराना नहीं चाहता जिनका कि जिक्र आज से पहले कई मौकों पर किया जा चुका है। इस अवसर पर मैं कुछ सुझाव सदन के सामने देना चाहता हूँ और कुछ बातों की ओर इस हाउस और मंत्री महोदय का ध्यान दिलाना चाहता हूँ जो कि किसानों के लिए बहुत ही आवश्यक हैं।

फूड ऐंड एग्रीकलचरल डिपार्टमेंट ने एक कमेटी सेंट अप की थी जिसका कि नाम एग्रीकलचरल प्राइसिंज कमिशन हुआ। उस ने एक रिपोर्ट की है। बार-बार इस बात के लिये अन्य लोगों ने और हमारे विभूति मिश्र जी ने सरकार से मांग की है कि इस कमेटी में किसानों के रिप्रजेंटेटिव्स रहने चाहिए लेकिन सरकार ने इस के ऊपर कोई ध्यान नहीं दिया। उस कमेटी में बैठने वाले प्रो-फेसरों ने एयरकंडिश्नड कमरों में बैठ कर एक रिपोर्ट तैयार कर ली और उसे सबमिट कर दिया बाकी मुझे यह कहने के लिए माफ़ किया जाय कि वह लोग धान, मकई आदि के पीछों में कोई फर्क नहीं समझते। उनको पहचान भी नहीं सकते। ऐसे लोगों की उस कमेटी में नियुक्ति की गई है। यह रिपोर्ट जो मेरे हाथ में है उस को देखने से यह पता चलता है कि जिस काम के लिए उनको मुकर्रर किया गया उन्होंने एक शब्द भी उस के बारे में नहीं कहा। फूड कमोडिटीज की प्राइस क्या होनी चाहिए वह नहीं बतलाई गई है। धान की क्या प्राइस होनी चाहिये, मकई की क्या प्राइस होनी चाहिए, कोर्स ग्रेन की, गेहूँ की क्या प्राइस होनी चाहिए उस के बारे में इस रिपोर्ट में एक शब्द नहीं लिखा गया है। मालूम ऐसा होता है कि यह किसानों के विरुद्ध कोई कमेटी बैठाई गई हो और चुनांचे जितनी भी किसानों के हित की बातें हैं उन के विरोध में जितना भी बह लिख सकते हैं वह उस कमेटी ने लिखा है और उसने अपनी वह रिपोर्ट गवर्नमेंट को सबमिट की है।

इस समय उन सारी बातों में और उन सारे डिटेल्स में मैं नहीं जाना चाहता क्योंकि समय नहीं है लेकिन यह चीज कि कितना मिलियन अनाज बाहर से आयेगा, कितना मिलियन यहां देश में पैदा होगा और कितने मिलियन का बफर स्टॉक है इन सब की चर्चा इस किताब में की गई है। लेकिन जैसा कि मैंने पहले कहा इस में किसी जगह पर यह नहीं बतलाया गया और आज तक इस बात की खोज इस कमिशन ने नहीं की कि क्या लागत खाद्यान्न के उत्पादन में आती है चाहे वह धान हो, ईख हो या और कोई कोसं ग्रेन हो। आज तक कमिशन का जो मुख्य काम था जिस के कि अधार पर प्राइस फिक्सेशन होता और किसानों को रैम्यु-निरेटिव और एक इंटेग्रेटेड प्राइस मिल सकती जिस के लिए कि आन्दोलन किया जा रहा है, मांग की जा रही है गवर्नमेंट आज तक उसे नहीं दे सकी है। इसलिये मेरा सुझाव है कि यह जो रिपोर्ट दी गई है उस रिपोर्ट को अमल में न लाया जाय। यह रिपोर्ट ऐंटी किमान है। इसमें साफ़ कहा गया है कि उन्हें अन्न का भाव कम दिया जाय। जो मार्केट प्राइस हो उस मार्केट प्राइस से कम दाम किमानों को दिया जाय। अब आप यह समझें कि हर एक चीज जो कि किसानों को अपनी जरूरत के लिए खरीदनी पड़ती है चाहे वह फर्टिलाइजर्स हो, चाहे वह बैल हों, साग-सब्जी हो, कपड़ा हो या खेती के अन्य आवश्यक औजार आदि हों, उस की जीवनापयोगी सभी आवश्यक चीजों के दाम जोकि उसे बाजार से खरीदनी पड़ती है आज किसान को उनकी कीमत दुगुनी, चौगुनी, दस गुनी और किसी किसी हालत में तो 100, 100 गुनी तक अदा करनी पड़ती है। ऐसी हालत जब हो रही है तो अगर इस कमेटी की सिफारिशों को अमल में लाया गया तो जो पैदावार में वृद्धि की अपेक्षा सरकार रखती है वह पैदा-वार उपलब्ध नहीं होगी क्योंकि यथेष्ट प्रोत्साहन के अभाव में किसान उतना ही उत्पादन करेंगे जितने कि उन को अपने लिये आवश्यकता है।

परिणाम आखिर में इस का यह होगा कि सरकार अनाज का जो बफर स्टॉक बनाना चाहती है या सरकार जो उन से प्रोक्योरमेंट करना चाहती है वह प्रोक्योरमेंट नहीं हो सकेगा।

इस रिपोर्ट में यह बात कही गई है कि एक सुझाव इस कमेटी के सामने यह आया था कि एक गांव से दूसरे गांव में अन्न न जाने दिया जाय क्योंकि उस का हमें प्रोक्योरमेंट करना है। लेकिन अब जब कि सारा देश इस बात की डिमांड कर रहा है, मांग कर रहा है कि जोनल सिस्टम हटना चाहिए और इस बात के लिए यहां जो हमारे विरोधी सदस्य हैं वह भी इस की मांग करते हैं लेकिन जहां उनके द्वारा सरकारें बनाई गई हैं वहां पर उन की सरकारें बनने के बाद भी इस को अमल में नहीं लाते।

लेकिन अगर पूछा जाय तो 100 में से 99 आदमी ऐसे होंगे जो जोनल सिस्टम के खिलाफ हैं, सिवा उन सरकारी नौकरों के और बनियों के जो इस से फायदा उठाते हैं।

श्री हुकम खन्व कछवाय : सब बनिये कांग्रेस के अन्दर हैं।

श्री क० ना० तिवारी : वह जन संघ में ज्यादा हैं।

इस लिये मेरा खयाल है कि जोनल सिस्टम को हटाना, जिस की मांग देश के लोग कर रहे हैं, आवश्यक है। इस को ले कर यू० पी० में एक गांव से दूसरे गांव को अन्न जाने पर भी रोक लगाने की कोशिश की जा रही है, एक ब्लाक से दूसरे ब्लाक में अन्न नहीं जाने पाता। उस पर रोक लगाई जा रही है। इस का नतीजा क्या होगा, इस से किसानों के अन्दर किस प्रकार की भावना पैदा होगी, इस पर सरकार को विचार करना चाहिये।

दूसरी बात जिस की ओर मैं सरकार का ध्यान खींचना चाहूंगा यह है कि जो प्रत्येक राज्य सरकारें हैं, उन की परिस्थितियां

[श्री क० न० तिवारी]

अलग अलग हैं। वह अपने प्रान्त में अन्न का क्या भाव दें इस की उन को छूट होनी चाहिये। केन्द्रीय सरकार को रास्ते में नहीं आना चाहिये इस के दो कारण हैं। अगर केन्द्रीय सरकार कहेगी कि यह भाव दिया जाये तो जितने राज्यों में अपोजीशन की सरकारें हैं, वह सब कहेंगी कि सेंट्रल गवर्नमेंट नहीं देना चाहती है, इस लिये हम नहीं दे रहे हैं। दूसरा नतीजा यह होगा कि किसानों को उचित प्राइस नहीं मिलेगी। परिणामस्वरूप उत्पादन में कमी होगी। क्योंकि किसानों की दूसरी चीजों की परचेजिंग पावर नहीं रहेगी। उनको रैम्युनरेटिव प्राइस नहीं मिलेगी। वह फर्टिलाइजर लेना चाहेंगे पैदावार बढ़ाने के लिये तो वह भी नहीं मिल पायेगी।

इसके अलावा एक सब से खतरनाक चीज प्लैनिंग कमिशन करने जा रहा है, जिस की खबरें अखबारों और दूसरे सोसिज से सुनने में आ रही है। अगर यह बात हुई तो कांग्रेस सरकार याद रखे कि वह ट्रेजरी बेंचेंच पर नहीं बैठ सकते हैं। इस लिये नहीं बैठ सकते कि किसानों के बोटस से लोग यहां आते हैं और यहां सब लोग छोटी-छोटी सी बातों से फायदा उठाते हैं और हमारे खिलाफ प्रचार करते हैं। यही सरकारी नौकर, जिन को आप सर पर चढ़ाये हुए हैं, जिन को बिठला कर आप प्लानिंग कमिशन का काम लेते हैं, वह आप की जड़ खोद रहे हैं। उन्होंने मुसलमानी वादशाह को हटाया, अंग्रेजों को हटाया और अब आप को भी हटा कर रहेंगे। इस का कारण यह है कि जो प्लानिंग कमिशन के चेअरमैन हैं वह गांव से नहीं आते, वह शहर के रहने वाले हैं, श्री अशोक मेहता देहात के रहने वाले नहीं हैं। उन का कृषि से कोई सम्बन्ध नहीं है। इस लिये वह कहते हैं कि ऐग्रिकल्चर पर टैक्स लगाना चाहिये। इनकम टैक्स लगाना चाहिये, ऐग्रिकल्चर टैक्स लगाना चाहिये। आप को पता है कि एक साल बाढ़ आ जाती है तो दूसरे साल सूखा हो जाता है। लेकिन इस के लिये गवर्नमेंट कोई कम्पेन्सेशन

तो नहीं देती। कोई तरीका नहीं है जिससे वह इस के लिये कम्पेन्सेशन दे सकें। चूंकि एक साल बाढ़ आ जाती है और दूसरे साल सूखा पड़ जाता है इस लिये सरकार बफर स्टॉक बना कर रखना चाहती है क्योंकि लोग शोर मचाते हैं कि उन को खाना दिया जाये। लेकिन यह किसान के लिये तो नहीं है। अगर एक साल सूखा पड़ गया और दूसरे साल बाढ़ आ गई तो वह यह तो नहीं सोच पाता है कि अगर वह बफर स्टॉक नहीं रखेगा तो बाल बच्चों को खिलायेगा क्या। उन का क्या होगा।

इस के अलावा बिहार सरकार प्रति एकड़ किसानों से 8 मन अनाज लेने जा रही है, जो कि खिचड़ी सरकार है। उस के बाद जो भी पैदावार होती है उस की प्राइस वह मार्केट प्राइस से 10 या 15 रु० कम देती है। नतीजा यह है कि जितने भी किसान हैं वह सब के सब घबराये हुए हैं कि अगर वह 8 मन दे दें तो फिर उन के पास बचेगा ही क्या रिपोर्ट में कहा गया है कि कोई कहता है कि 100 मिलियन टन होगा, कोई कहता है कि 95 मिलियन टन होगा और कोई कहता है कि 90 मिलियन टन होगा। हमारे यहां एक कहावत है कि लेखा जोखा था ही, लड़का बूड़ने का ही। एक लालाजी थे। उन्होंने हिसाब लगाया कि यहां पानी एक हाथ है; यहां तीन हाथ है और यहां पांच हाथ है इसलिए औसत इतना हुआ। उसने यह सोचकर के लड़के को पार कराया। लेकिन जहां ज्यादा गहरा था उस का हिसाब नहीं लगाया। नतीजा यह हुआ कि लड़का डूब गया हमारा जिला जो एक तरह से सर्पलस जिला है, आज डेफिसिट हो गया है। आज एक तिहाई जगह ऐसी है जहां पर बिल्कुल फसल काट कर जानवरों को लोग खिला रहे हैं। आरा जिले में भी यही हालत है। हर जिले में कोई न कोई भाग ऐसा है जहां इस प्रकार की हालत है। फिर भी आप कहते हैं कि किसान 8 मन प्रति एकड़ दे दे। कहां से दे? आज कोई भी गृहस्थ अपनी रोपनी, सोहनी नहीं

करा सकता, अगर वह वनिहारी अनाज में न पे करे अगर कोई मजदूरों को अनाज न दे, क्योंकि अनाज का भाव बहुत ज्यादा है, और रुपया पैसा देना चाहे तो उस को मजदूर नहीं मिलेंगे। इसलिये मजदूर काइन्ड में लेना चाहता है। किसी भी गृहस्थ को अपने खाने के लिये, अपने हलवाहे के खाने के लिये, रोपनी का खर्च, जो कुछ भी है सब के लिये आनाज रखना पड़ता है, और गवर्नमेंट कहती है कि सिर्फ 10 क्विंटल रक्खों। अगर उस के पास अनाज घट गया तो आप के पास कोई सकीम नहीं है, जिससे उस को अनाज मिल सके। इस लिये मेरा अपना खयाल है कि गवर्नमेंट को इन सब बातों की तरफ ध्यान देना चाहिये, यही नहीं होना चाहिये कि वह ऐग्रिकल्चर टैक्स, इरिगेशन टैक्स या दूसरे टैक्स बढ़ावे। प्लैनिंग कमिशन रिकमेन्ड करता है कि इरिगेशन टैक्स बढ़ाया जाये, एलेक्ट्रिसिटी टैक्स बढ़ाया जाये। इस तरह की बात वह सब कहता है लेकिन यह नहीं कहता कि किसान को रेम्यूनरेटिव प्राइस मिलनी चाहिये। जब उस को वह रेम्यूनरेटिव प्राइस देने के लिये तैयार नहीं है तो फिर किसान कैसे क्या करेगा ?

एक बात मैं सरकार से ट्रैक्टरों के बारे में कहना चाहता हूँ। वह लोगों को सस्ता दिया जाये। साथ ही हम देखते हैं कि आज फियट और अम्बैसेडर कार का कोटा होता है। मैं समझता हूँ कि अगर हम ट्रैक्टर लेना चाहते हैं तो हम को वह भी मिलना चाहिये। यहाँ बहुत से ऐग्रिकल्चरिस्ट्स बैठे हुए हैं, जो कि ट्रैक्टर इस्तेमाल करते हैं। हमारी मांग यह है कि ट्रैक्टरों का भी कोटा रख दिया जाये, जिस में कि हमें वह जल्दी से मिल जायें और हम समय पर उस को खरीद सकें। जो लेजिस्लेटर्स होते हैं उन के लिये आप ने कारों का कोटा रक्खा हुआ है। अगर आप जरूरत समझें तो कार का कोटा उड़ा दीजिये, लेकिन ट्रैक्टर का कोटा उन को जरूर दिया जाये।

हमारे यहाँ गंडक प्रोजेक्ट है। बिहार में 13 लाख टन को डेफिसिट है। यह प्रोजेक्ट

शुरू हो चुकी है, काम हो रहा है, लेकिन रुपये की कमी है। जिस बिहार में 12 या 13 लाख टन का डेफिसिट है वहाँ अगर यह प्रोजेक्ट पूरी हो जाये तो बिहार की पैदावार 26 से ले कर 30 लाख टन तक बढ़ सकती है। इस तरह से न सिर्फ हम सेल्फ सफिशिएंट हो जायेंगे बल्कि हिन्दुस्तान के दूसरे भागों को भी दे सकेंगे। इसलिये इस प्रोजेक्ट के लिये कहीं से भी हो, बेग, बारो आर स्टील, रुपया मिलना चाहिये।

प्रोक्वोरमेंट के बारे में मेरा यह कहना है कि कांग्रेस सरकार जब थी तब वह प्रति एकड़ 65 के० जी० लेवी लगाती थी लेकिन आज की जो सरकार है वह 8 मन प्रति एकड़ ले रही है। यह क्वांटिटी जो बढ़ाई गई है उसको नहीं बढ़ाना चाहिये।

अब मैं इम्प्रूवड सीड्स के बारे में कह कर बैठ जाऊंगा। इस के सम्बन्ध में रिपोर्ट में बहुत सी बातें कही गई हैं। यू० पी० की रिपोर्ट को मैंने पढ़ा। एस 227 की जो इम्प्रूवड वेराइटी है वह वहाँ पर 150 रु० के० जी० तक बिका। जो भी किसान उस को खरीदना चाहे उस को 150 रु० के० जी० में मिलता है। लेकिन दिल्ली के पास एक फार्म है उस के लिये विभाग कंट्रोल रेट पर सीड देता है, हालांकि वह फार्म अपने यहाँ से 150 रु० के० जी० ही बेचता है। इस तरह की गड़बड़ियां इम्प्रूवड सीड्स के बारे में हो रही हैं। यह नहीं होना चाहिये। नई रिसर्च से जो सीड आ रहे हैं, उनकी तरफ गवर्नमेंट का ध्यान जाना चाहिये और हर एक प्रान्त को उस का फायदा मिलना चाहिये। जो भी किसान उन को मांगते हैं, उन्हें मिलना चाहिये। मैंने खुद मांगा था लेकिन आपके डिपार्टमेंट ने नहीं दिया। 308 है, 227 है, सलोन है, शरबती है, इन सब की तरफ सरकार का ध्यान जाना चाहिये।

अन्त में बहुत न कह कर मैं यही कहना चाहता हूँ कि जो सुझाव मैं ने दिये हैं उन को काम में लाना चाहिये। साथ ही जो आपके

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अफसरों की कथनी और करनी में अन्तर है उस को भी आप समाप्त करें।

श्री याज्ञिक (अहमदाबाद) : उपाध्यक्ष महोदय आज सारे देश में अन्न का अभाव है। बीस साल हमें आजाद हुए हो गए हैं। आजादी के बाद से नहरों इरिगेशन, बिजली आदि पर काफी रुपया खर्च किया गया है। हमेशा हकूमत की तरफ से कहा गया है कि यह कैनाल होगी, यह पावर हाउस होगा तो हम पूरी तरह से अन्न के मामले में स्वाश्रयी हो जायेंगे। आज भी हम को कहा जाता है कि 1971 के बाद हम को बाहर से अनाज मंगाने की जरूरत नहीं होगी। इस तरह की बातों को हम आज तक हमेशा सरकार से सुनते आ रहे हैं। लेकिन ऐसा आज तक हुआ नहीं। आज मैं समझता हूँ कि कैनाल की कुछ बात करना, बिजली की कोई बात करना व्यर्थ है। हम अगर बीस साल में कुछ नहीं कर सके हैं तो 1971 तक जो तीन चार साल बाकी हैं उसमें हम क्या कर सकेंगे। तीन चार साल में अन्न के मामले में स्वावलम्बी हम हो जायेंगे इसमें मुझे संदेह है। हम दो तीन साल में कुछ नहीं कर पायेंगे।

आज हमारे देश का ध्यान खाद, फर्टि- लाइजर पर एकाग्र हुआ है। यह बात सच है कि कुछ पानी, कुछ बिजली, कुछ डीजल पम्प और कुछ सीड्स और कुछ लोन भी किसान को मिलता है। लेकिन आधार सचमुच जमीन की उत्पादन शक्ति पर रहता है। और उत्पादन शक्ति का आधार खाद पर रहता है। इसमें कोई शंका नहीं है। बड़े से बड़ा खवाल आज देश के सामने यह है कि खाद की न्यूनता की कैसे भरपाई की जाए? इसके बारे में क्या किया जाए, किस तरह से देश के लिए जो खाद की जरूरत है, उसको पूरा किया जाए। आज केन्द्रीय सरकार हो या राज्य सरकार हो, जिला परिषद् हो, या ताल्लुका पंचायत हो या ग्राम पंचायत हो या कृषक संघ हो, सब लोगों ने रासायनिक खाद के लिए, जिस को इनऑर्गेनिक खाद कहते

हैं, उसके पीछे दौड़ शुरू की है। जहां जहां किसानों की, कृषक संघ की, जिला पंचायत की मीटिंगें होती हैं वहां वहां रासायनिक खाद के दलाल पहुंच जाते हैं और शोर मचाते हैं किसानों के बीच में कि हमारा खाद ले लो तो आप पूर्ण रूप से स्वाश्रयी हो जाओगे। लेकिन दुर्भाग्य की बात है कि बीस साल पहले महात्मा गांधी ने जो बात कही थी और जिस को वह इससे पहले भी बराबर कहते रहे हैं उस बात को सब भूल गए हैं। विरोधी पक्ष वाले भूल गए हैं यह कहना ठीक नहीं है। लेकिन हकूमत तो जरूर भूल गई है इस में कोई शुबाह नहीं है।

अभी कुछ महीने पहले मैंने 28-12-1947 का हरिजन पढ़ा। उस में गांधी जी लिखते हैं कि मीरा बहन देहरादून में थीं। वह वहां खेती का प्रयोग करती थीं। उन्होंने दिल्ली में कम्पोस्ट खाद के लिए एक सम्मेलन बुलाया। राजेन्द्र बाबू उस के प्रमुख थे। उस कान्फ्रेंस में एक प्रस्ताव पास किया गया कि देश में कम्पोस्ट खाद बनाने के लिए काफी प्रयास किसान और जनता और हकूमत की तरफ से होना चाहिये। उस कान्फ्रेंस में मनुष्य, पशु, वनस्पति आदि सब का मल, मूत्र, कचरा, भूसा आदि जो कुछ भी होता है उस सब को मिला कर सुनहरी खाद पैदा करने का एक प्रस्ताव के द्वारा निश्चय व्यक्त किया गया था। इसके बारे में गांधीजी ने जो कुछ लिखा है, मैं उसको आप के सामने रखना चाहता हूँ। वह लिखते हैं।

“Given the willing co-operation of the masses of India, the country can not only drive out the shortage of food”

यह वह बीस साल पहले लिखते हैं।

“but can provide India with more than enough. This organic manure ever enriches, never impoverishes, the soil. The daily waste judiciously composted returns to the soil in the form of golden manure causing a

saving of millions of rupees and increasing manifold the total yield of grains and pulses. In addition, the judicious use of waste keeps the surroundings clean, and cleanliness is not only next to godliness; it promotes health".

उस पर लिखते हुए गांधी ने आगे कहा है : कि इस प्रस्ताव पर अमल करना है तो एक मीरा बहन से काम नहीं चलेगा, हजारों और लाखों मीरा बहनों की जरूरत होगी। लेकिन दुर्भाग्य की बात है कि इस के बारे में पिछले बीस साल में हकूमत की तरफ से क्या किया गया है, किसान संगठनों की तरफ से क्या हुआ है, जनता ने क्या किया है, लैंड आर्मी की बात हम सुनते रहते हैं, उस लैंड आर्मी ने क्या किया है, कुछ पता नहीं। अवश्य ही शहरों की जो म्यूनिसिपल कमेटीज होती हैं उनको कम्पोस्ट बनाने के लिए हकूमत की तरफ से कुछ सहायता मिलती है। लेकिन उसके लिए कोई यश हमारी हकूमत नहीं ले सकती है। अंग्रेजी हकूमत ने इस म्यूनिसिपल कम्पोस्ट को आरम्भ किया था। आज तक शहरों में इस कम्पोस्ट खाद की प्रक्रिया चलती है, उसका उत्पादन होता है और किसान लोग बहुत खुशी से ज्यादा पैदा दे कर भी इस खाद को ले जाते हैं और अपनी ज़मीन को अच्छा बनाते हैं।

लेकिन सब से बड़ा सवाल तो देहातों का है। हिन्दुस्तान देहातों का देश है। ज्यादा जनता देहातों में रहती है। कल एक गांधीवादी नेता से मैं मिला था। उन्होंने एक सच बात मुझे बताई। उन्होंने कहा कि किसान और जनता के सामने हम चर्खे की बात करें तो कर तो सकते हैं लेकिन चर्खे से हर एक आदमी का कोई, सच पूछा जाए तो, ताल्लुक नहीं रहता है। लेकिन हर आदमी, हर इंसान पुरुष, स्त्री, बच्चा कोई भी हो खाना तो खाता है और कुछ मल का भी त्याग करता है। जैसे पशु करता है वैसे हर आदमी करता है, हर इंसान करता है। इस वास्ते हर इंसान

का फर्ज होता है, उसकी ड्यूटी होती है उसका जो मल है वह देश में खेती के लिए उपयोग में आ जाए। गांधीजी ने कहा था कि यह बहुत मूल्यवान खाद बनती है और उन्होंने एक प्रार्थना सभा में इसके बारे में बोलते हुए कहा था

"The excreta of animals and human beings mixed with refuse could be turned into golden manure, itself a valuable commodity. It increases the productivity of the soil which receives it. Preparation of this manure was itself a village industry, but this, like all village industries, could not give tangible results unless the crores of India co-operated in reviving it and thus making India prosperous."

अगर कोई यह कहे कि गांधीजी तो पुराने ज़माने के आदमी थे, आज का विज्ञान तो और तरीके से आगे बढ़ रहा है, तो मैं इस सदन को एक किताब में से पढ़ कर सुनाना चाहता हूँ, जिस का नाम है, "फ़ार्मिन्ग एंड गार्डनिंग फ़ार हिल्ल्य आर डिज़ीज" और उस को लिखने वाले हैं सर अलबर्ट हावर्ड। उन्होंने सारे हिन्दुस्तान में इस बारे में अनुसन्धान किया और खेती का प्रयोग देखा। बरसों के तजुबों के बाद उन्होंने 1945 में इंग्लैण्ड में एक लैक्चर दिया। उन्होंने एक बड़ी किताब लिखी है, जिस में उन्होंने रासायनिक खाद के अनर्थ का काफ़ी विवरण दिया है।

लेकिन इस नेगेटिव, नकारात्मक, बात पर मैं ज्यादा जोर नहीं देना चाहता हूँ, बल्कि मैं इस के पाज़िटिव, रचनात्मक, पहलू पर ज्यादा जोर देना चाहता हूँ। मैं रासायनिक खाद के बारे में किसी विवाद में नहीं पड़ना चाहता हूँ। सर अलबर्ट हावर्ड सारे हिन्दुस्तान में भूमने के बाद इन्दौर आये। जो कुछ तजुबों उन को सारे देश में हुआ था, अपनी सारी जिन्दगी में उन्होंने विज्ञान का जो अनुसन्धान और खेती का अभ्यास किया था, उसके परिणाम स्वरूप उन्होंने इन्दौर में जा कर कम्पोस्ट मैन्युर बनाने की एक योजना बनाई इस किताब में इन्दौर योजना

[श्री याज्ञिक]

का काफ़ी विवरण दिया गया है। हिन्दुस्तान के साथ उन के बड़े अच्छे ताल्लुकात रहे थे। बरसों तक अनुसन्धान और अभ्यास करने के बाद आखिर में इन्दौर में उन्होंने अपनी योजना पक्की बनाई थी।

सर अलबर्ट हावर्ड अपनी किताब में लिखते हैं ••••

"We can restore and maintain the fertility of our soil by copying the operations of nature as seen in our roadside hedges and in any place of wood land. To do this, we must convert all our vegetable and animal waste into humus. Nature in the wood or hedgerow does this on the surface of the ground. The vegetable and animal refuse make an ideal mixture which is then broken down by moulds and microbes with the ultimate formation of sweet-smelling leaf mould as humus. Two things have to amalgamate to form this humus, the undecayed portion of the mixed wastes and the remains of the moulds and microbes which ferment these residues.

इस बारे में गांधीजी ने जो विचार प्रकट किये हैं, उसकी ओर भी मैं सदन का ध्यान आकर्षित करना चाहता हूँ। उन्होंने गुजराती में लिखा है, लेकिन मैं गुजराती नहीं पढ़ूँगा, उसका सारांश हिन्दी में दूँगा।

श्री अ० सि० सहगल (बिलासपुर) : गुजराती में ही पढ़िये।

श्री याज्ञिक : अच्छा। गांधीजी ने कहा है :

"आवा खातर ने हूँ सोना जेटलू किमती खातर गणु छूँ। ए खातर थी जमीन हमेशा ताजी रहे छे। जुसई ने परी नहीं जती क्यारे एम कहवाय छे के रासायनी खातर थी जमीननो कम चुसई जाए छे। तेपार्थी जीव उड़ी जाए छे। ने अमुक वपराध पछी तेने खाली राखवी पड़े छे। वली जीवतु खातर हानिकर जीवपैदा नथी थवा देतु।" यह जो रासायनिक खाद है, उस से क्या

होता है ? कीट और जन्तु काफ़ी पैदा होते हैं और उन को मारने के लिए इन्सैक्ट साइड और पेस्टी साइड का बड़ा प्रवाह भारत में भी शुरू हो गया है।

अब मैं रचनात्मक दृष्टि से हुकूमत को एक सुझाव देना चाहता हूँ। गांधीजी की जन्म-शताब्दी दो साल में आने वाली है। मैं तो पुराना गांधीवादी हूँ। मैं सोचता हूँ कि जब जन्म शताब्दी का उत्सव मनाया जायेगा, तो हमारी हुकूमत क्या करेगी, हमारी जनता क्या करेगी ? सिर्फ सम्मेलन और नाटक किये जायेंगे। फोटो लगाये जायेंगे और कुछ मूर्ति-पूजन होगा। मैं सोचता हूँ कि यह एक ऐसा मौका है, जब हुकूमत को इस बारे में कोई ठोस कदम उठाना चाहिये। अंग्रेज सरकार ने म्यूनिसिपल कम्पोस्ट के बारे में जो कुछ किया था, वह तो आज भी चलता है, लेकिन मैं दावे के साथ कह सकता हूँ कि हमारी हुकूमत ने देहात में किसानों द्वारा कम्पोस्ट के उत्पादन को उत्तेजन देने के लिए कोई ठोस कदम नहीं उठाया है।

एक माननीय सदस्य : क्या ठोस कदम उठाना चाहिए ?

श्री याज्ञिक : म्यूनिसिपैलिटी की तरफ से कम्पोस्ट खाद बनाई जाये, इस के लिए सबसिडी, लोन और मदद दी जाती है, मगर देहात में जो ज्यादा कम्पोस्ट होती है, उसके लिए कुछ नहीं किया जाता है। चाहे रासायनिक खाद का कितना भी उत्पादन हो, हमारे देश के कोटि-कोटि किसानों तक वह पहुँचने वाला नहीं है, क्योंकि वह बहुत महंगा है। हमारे मंत्रों नये नये कारखाने मगाने के लिए बहुत दौड़-धूप कर रहे हैं। लेकिन चाहे कितने भी कारखाने लग जायें, हिन्दुस्तान के कोटि-कोटि किसानों के लिए पूरा प्राविजन नहीं होगा। यह खाद देहात के क्षेत्र में बहुत है। वह किसान के घर के नजदीक है। वह सोना है। गुजराती में उस को

घूल कहते हैं। घूल से अनाज पकने वाला है, पक सकता है। गांधीजी ने जो रास्ता दिखाया है, अगर किसान, सब पार्टियों के हमारे दोस्त और हुकूमत, सब परस्पर सहयोग करते हुए, कंधे के साथ कंधा मिला कर उस पर चले, तो मैं समझता हूँ कि हम अन्न के सम्बन्ध में कुछ बरगों में ही स्व.श्रयी हो सकते हैं।

गांधीजी ने इस बारे में एक चेत.वर्नी दी थी। उस चेत.वर्नी की तरफ ध्यान न देने में क्या परिणाम होगा, वह आज हम देखते हैं। उन्होंने कहा है :

"Unless India concentrated her whole energy on this vast constructive effort, if her children occupied themselves in unseemly communal strifes, her fate would be like that of the Yadavs of old, who wasted their time in drinking, debauchery and gambling and ended by cutting each other's throat."

यह एक चेत.वर्नी है जनता को भी और हुकूमत को भी। मैं हाथ जोड़ कर यह बिनती करना चाहता हूँ कि सब इस बारे में सोचें। हमारे देहाती क्षेत्र में खाद की बहुत सामग्री पड़ी है। वह मुफ्त में पड़ी है। उस को हम आसानी से इकट्ठा कर सकते हैं। वह किसान को बहुत सस्ते में मिल सकती है। सब उसका उपयोग करने की कोशिश करें।

SHRIMATI SUCHETA KRIPALANI (Gonda) : Mr. Deputy-Speaker, Sir, as most of the hon. Members will confine their remarks mainly to the problem of cereals or food as such, in the limited time at my disposal I am going to confine my remarks only to the difficulties created in one important item of food—sugar.

There is a crisis in production. There is a crisis in distribution and there is a crisis in prices or availability. Throughout there is a crisis in the sugar industry and sugar production. The unfortunate part of it is, this crisis has been with us for the last twenty years. If I am not wrong, in the very first

Parliament and the beginning of the First Plan, respected Member Acharya Kripalani had very strong things to say about sugar industry.

AN HON. MEMBER : And very bitter things too.

SHRIMATI SUCHETA KRIPALANI : I find that every year is a year of crisis for the sugar industry and sugar production itself. That goes to show that we have not succeeded in evolving a long-range policy. I can understand if we have a long-range policy and from time to time as emergencies occur we adjust it and follow certain short-range policies within that long-range policy. But, unfortunately, we have not succeeded at all in evolving any policy which is reasonable. At one time we gave certain incentives in the price of sugarcane; as a result vast acres of land went under sugarcane cultivation. Then we, that is States, were given instructions to reduce the land under sugarcane cultivation and increase production of cereals. The State Governments then tried to give some disincentives and the acreage under sugarcane was brought down. The moment that was done, again there was difficulty and they were asked to increase the acreage under sugarcane. So, there have been ups and downs all the time. I can understand this kind of ups and downs in a very vital item like sugar if we have a totally free economy and there is no planning. Then such a chaotic condition can prevail.

But we have been under a planned economy for the last 16 or 17 years. What is the meaning of Plan? The Plan takes into consideration what is the domestic requirement of sugar, how much we need for export, how many factories are there and what is the productive potential in the country, and taking everything into consideration the planners lay out a policy which we follow gradually, increase our production and satisfy the requirements of the people and meet export needs.

Somehow or the other this problem has baffled the ingenuity of Government. In spite of all the clever people in the Planning Commission the result we see

[Shrimati Sucheta Kripalani]

is that prices are continuously rising and there are fluctuations in production. Continuously this situation is obtaining for the last twenty years. So I am constrained to conclude that we have really no policy, we have only a hand-to-mouth policy. If there is more production we adopt one measure and if there is less production we adopt another measure. Somehow or the other we are not able to meet this problem.

The chaotic condition that now prevails in the sugar industry is due to two factors. One is, more and more acreage is going away from sugarcane cultivation and the other is, the keen competition in price between khand-sari, gur and sugar. In India we have adopted a mixed economy. We say we will have both large-scale and small-scale industries. We do not want to kill either of them. If we do not wish to kill either of them, we have to demarcate the spheres, demarcate the areas and give protection to both in a balanced manner so that gur and khand-sari can survive and at the same time sugar industry does not suffer. But here we see that sugar is controlled by the Central Government, the factories are also under the control and regulation of the Central Government whereas gur and khand-sari are under the control of the State Governments. Balance and harmony that should exist in the policy to protect the three is not there and as a result sugar industry is suffering very greatly. Formerly, as I said, there was a certain incentive given in the price of sugarcane and therefore sugar production increased. Then the production of cereals was at a disadvantage. Now sugar is not the only cash crop. Cereals, paddy, wheat or whatever it is—are also virtually cash crops. Therefore, the element of incentive in cane price is no longer there. On the other hand, *khand-sari* and *gur* are able to pay an extra-ordinarily high price for the sugarcane as a result of which there is large-scale diversion of cane.

We may not have sympathy for the capitalists or for the factory owners, but we have to have sympathy for the indus-

try itself. I come from a State, Uttar Pradesh, where there is no worthwhile industry, except the sugar industry, with 71 mills and an organised labour of something like one lakh workers. If this labour is thrown out and if the factories are closed, you can very well imagine what the situation would be. I do not wish to expand on another point, namely, Bihar and U.P. are the two land-locked States which suffer from great disadvantages compared to other States in the matter of the sugar industry. We have legitimately a grievance against the Central Government but this is not the forum for raising that issue. I only want to reiterate that there is that problem, the problem of having proper adjustment between the different States to ensure industrial progress. We now have only rivalry and not adjustment between States. For these reasons, sugar industry in both the States is languishing.

Even in the matter of distribution, even though distribution is controlled by the Government, what is the situation? Where is sugar distributed? It is distributed only in the urban areas. The rural areas do not get sugar. Therefore, in the matter of production, distribution and cane prices, everywhere we notice difficulties and imbalance.

SHRI ANNASAHIB SHINDE: If the State Governments want to distribute sugar in the entire rural areas, I have no objection.

SHRIMATI SUCHETA KRIPALANI: I quite appreciate that the quantity at our disposal is not adequate enough to distribute it to the rural areas all over India. I am only placing the facts of the case before the House. The facts of the case are that what we give to the rural areas is only *nam matra*, only a symbol. We do not give anything to the rural areas. Therefore, we have this problem and we have to admit it. This industry has entered a vicious circle and we have not been able to bring it out of it through lack of a proper long-range policy.

The production had gone up, because of various encouragements, in 1965-66 to 35.37 lakhs tons. It has now come

down to 22 lakh tons, may be even less. Whereas the target for this year was 37 lakhs tons, there is, therefore, a fall in production of 38 per cent and there is a fall in acreage of sugarcane by 14 per cent. Here I would quote from the statement issued by the government themselves. In the statement on Sugar Policy, government stated :

"On the basis of information so far received it is estimated that the area under sugarcane crop in this country during the next season" that is 1967-68 "may see a further decline of about 17 per cent over the current year. Gur and khandsari prices continue to rule very high. On the basis of the existing pattern of controls the production of sugar in the coming year is estimated to vary from 15 to 17 lakhs tons, as against 22 lakhs tons."

This is government's own statement. That means that there is a very serious crisis in the industry. How to meet it is the problem.

Two years back, the Central Government raised the excise duty from Rs. 28.35 to Rs. 37. This increase in excise duty added to the complication of the sugar industry. As a result, there is acute shortage, high prices and diversion of cane from the factories to gur and khandsari.

I shall just give you a brief idea about the prices. We, many of us, have been demanding that the sugarcane price should be given a rise, it should be revised upwards. The Government have fixed the price at Rs. 2.75 per maund whereas the actual price in East UP, where we have very little competition from gur and khandsari except in some pockets, is Rs. 10.72. In West UP it varies from Rs. 12 to 15 and in the Kumaun division, where the cane unions had recently met, have demanded Rs. 20 per quintal plus one kilo of sugar per cart of sugar delivery. In Haryana the government and the sugarcane growers came to some kind of understanding and they fixed a price of Rs. 12 per quintal. The same thing has happened by mutual adjustment in Punjab—Rs. 12 per quintal. In Maharash-

tra, where the price is linked with recovery, the prices range from Rs. 12 to Rs. 14, even up to Rs. 17 per quintal. In Rajasthan it is Rs. 12 per quintal. In Bengal, in Plassey Mills, it is Rs. 10.38 per quintal.

Nowhere it is less than Rs. 10; it is in fact more. It is Rs. 12 and anything higher than that. Why is such high price range obtaining? It is because the prices of gur and khandsari have gone beyond any calculation. In Hapur market gur, is Rs. 180 a quintal this year whereas it was Rs. 74 a quintal last year. It has become more than double. Khandsari is Rs. 350 to Rs. 380 a quintal and more. I am sure, the Minister knows that they are bonding the cane for the next season at a very fantastic price. Therefore, in the next season, as he has rightly envisaged, we will produce even less sugar.

Against this background the mill-owners demanded that a certain quantum of sugar production should be allowed to them for free sale. The Government has accepted that suggestion and have allowed 35 per cent for free sale. We have to wait and watch. I am not one to say that you make the entire sugar free; I would certainly like you to watch. But the representation that the millowners have made to us is that the Government levy will be 65 per cent of production taking the export quantum and the quantum that the Government will distribute under control. So, for free sale they will have 35 per cent only. If, instead of paying Rs. 2.75, they are paying Rs. 15 or Rs. 20 a quintal, the entire burden of the increased sugarcane price will fall on this 35 per cent. Therefore, the price of sugar in the free market will not come down. I agree that we should watch the market but I feel that the price of sugarcane needs to be revised taking into consideration the prevailing market price which is Rs. 12, Rs. 15, Rs. 16 or Rs. 17. If the prevailing market price is so much, how do you expect the factories to get the cane at that absurd price of Rs. 2.75? Many States have been recommending that there should be an upward revision of the sugarcane price. I appre-

[Shrimati Sucheta Kripalani]

ciate the difficulties before the Government but then there should be some kind of a balance between the actual price and the price fixed by Government.

If the sugar factories close, what is the condition in UP with which I am more familiar, I will tell you.

एक माननीय सदस्य : बिहार की क्या स्थिति है ?

श्रीमती सुचेता कृपालानी : बिहार की भी वही कन्डीशन है ।

Bihar and UP more or less are on the same lines but the UP people were careful enough to give me the facts and figures; you did not.

In West UP, the factories started crushing almost three weeks later than the normal season and after four or five days of starting some factories stopped. Again, after fixing the price at Rs. 15 some of them have started functioning but I am told that they do not expect to run beyond the end of December or at the most the first week of January. Then, what happens to labour? Those of us who are familiar with the condition of labour know that if the factories do not run for 90 days there will be compulsory leave granted even to permanent labour. We have in UP one lakh of labour in the factories. If they are thrown out and are unable to earn or if they have to go on compulsory leave, with the present condition of recession in industry the situation there will be further aggravated.

Then, as a result of the loss in sugar production there will be other losses to the Government. The Government is going to lose about Rs. 40 crores in excise duty and in foreign exchange. The Government have had to cut down their export quantity. The State Governments are going to lose heavily on purchases tax. Besides, other industries that are dependent on the sugar industry, like alcohol, and paper, because bagasse and molasses will be in short supply, these industries will suffer. Therefore, all round there is a grave crisis facing the sugar industry and other connected industries.

How is this to be saved? I do not say that it is an easy problem; it is a very difficult problem. But even this difficult problem can be solved if all of us put our heads together and try to find a way out.

SHRI J. B. KRIPALANI (Guna) : Do we have heads?

SHRIMATI SUCHETA KRIPALANI : The Government, first of all, have to take a decision on the policy.

SHRI UMANATH (Pudukkottai) : He asks, "Do we have heads?"

SHRIMATI SUCHETA KRIPALANI : That is for you to decide because today we were given a compliment for wisdom and what not.

SHRI UMANATH : I am not asking; he is asking.

SHRIMATI SUCHETA KRIPALANI : We have to see that the consumer gets the goods at a reasonable price. With the price ranging at Rs. 6, Rs. 7 or Rs. 8—some people say, Rs. 15; I do not know whether it is correct or not—it is much beyond the Indian consumer's capacity. Therefore it has got to come down.

If gur has to survive, if khandsari has to survive and if sugar has to survive—if all the three have to survive, we have somehow or other to exercise some kind of control on the other two items also so that there is some rationalization price at which they should sell.

Then, there is also the regional rivalry between State and State and some States suffer from grave disadvantages.

SHRI J. B. KRIPALANI : Gur is being used for making liquor.

SHRIMATI SUCHETA KRIPALANI : Yes; the price of gur is ranging so very high because gur is being used for illicit distillation. I am glad, Acharya Kripalani has reminded me of that. The reason why gur is selling at this fantastic price is not only because people are taking more and more to gur—they are taking gur—but because

a good quantity of it is being diverted for illicit distillation for which any price (the sky is the limit) can be demanded.

AN HON. MEMBER : What about sugarcane price ?

SHRIMATI SUCHETA KRIPALANI : I have said that the time has come for a rational upward revision of sugarcane price. There should be a balance between the market price that is prevailing and the reasonable price that the Government should fix. If there is no touch between these two margins, then the industry is thrown into a very chaotic condition. I would, therefore, state that, after twenty years (it does not make me happy to say that) the plan, so far as the sugar industry is concerned, has totally failed, the consumers are suffering and the industry is facing a crisis. The Government should take early steps to remedy the situation.

श्री जि० ब० सिंह (शाहबाद) : उपाध्यक्ष महोदय, आज भी हमारे देश के सामने खाद्य की समस्या उतनी ही जटिल है, जितनी कुछ समय पहले थी। आज भी हमें दूसरे देशों की दया पर निर्भर रहना पड़ रहा है। खाद्य समस्या का हल मुख्यतया चार बातों पर निर्भर रहता है—

1. खाद
2. बीज
3. पानी
4. वितरण व्यवस्था

खाद के सम्बन्ध में मुझे यह कहना है कि आज हमारे खेतों को जो खाद चाहिये, उतनी मात्रा में खाद उपलब्ध कराने में यह सरकार असफल रही है। साथ ही बीज भी हम किसानों को समय पर वह अच्छा नहीं दे पाते हैं। पानी के लिये तो यहां का किसान सदैव इन्द्र देव की कृपा पर निर्भर रहता आया है। आज भले ही हमारे खाद्य मंत्री मन में यह संतोष कर के बैठ रहें कि बरसात अच्छी होने के कारण फसलें अच्छी हो रही हैं, पर मैं कहना चाहूंगा कि यह उनकी भूल होगी। यदि समय

रहते प्रबन्ध न किया गया तो इससे भी भीषण कठिनाई का सामना करना पड़ सकता है। पिछले सालों में जब वर्षा कम हुई और कई राज्यों में सूखे की स्थिति उत्पन्न हो गई तो उसका मुकाबला करने के लिये जो उत्साह आया था, आज वह ठंडा पड़ता जा रहा है। साथ ही हमारे वे सभी प्रयत्न भी ठंडे पड़ते जा रहे हैं। जरूरत इस बात की है कि पानी के विषय में किसान को आत्म निर्भर बनाना होगा, चाहे वह कूआ खोद कर या ट्यूब-वेल लगा कर या नहरों द्वारा इस मूल समस्या को हल करना होगा। इसके लिये किसानों को सभी प्रकार की सुविधायें प्रदान करनी होंगी। सस्ती सिंचाई की व्यवस्था ही इस समस्या का समाधानकारक हल है।

14.58 Hrs.

[SHRI BALRAJ MADHOK in the Chair]

मैं एक बात और कहना चाहता हूँ और वह यह है कि सरकार को असंचित जमीन का सर्वे कराना चाहिये। साथ ही उन कारणों की खोज भी होनी चाहिये कि इस जमीन को पानी क्यों नहीं मिल पा रहा है। यदि किसान समर्थ है तो उसे सुविधायें दे कर प्रोत्साहित किया जाय और यदि किसान के बूते से बाहर की बात है तो सरकार को ऐसे स्थानों पर स्वयं सरकारी व्यवस्था करनी चाहिये ताकि पानी की कमी को पूरा किया जा सके। मेरी तो यह भी धारणा है कि यदि पानी की पर्याप्त व्यवस्था न की गई और इन नई खादों का अधिक मात्रा में उपयोग हुआ तो हमारी जमीन की उर्वरा शक्ति क्षीण हो जायगी जिससे लाभ के बजाय अधिक हानि की सम्भावना है।

वितरण भी आज सही न होने के कारण भी इस समस्या का समाधान नहीं हो पा रहा है। आज देश के अधिकांश लोग जोनल सिस्टम को हटाने की मांग कर रहे हैं। पर खाद्य मंत्री महोदय बड़े गंभ के साथ जवाब देते हैं कि मैं इसे समाप्त नहीं करूंगा। मैं यह कहूंगा कि उन्हें यह करना पड़ेगा, आज नहीं तो कल उन्हें यह पाबन्दी उठानी ही पड़ेगी। कितनी खराब बात है कि एक जगह अन्न सड़ता रहे और

[श्री० जि० ब० सिंह]

दूसरी जगह के लोग तरसते रहें। इससे इस भावना को ठेस लगती है कि भारत के किसी कोने में रहनेवाले हम सब एक हैं। एक की कठिनाई दूसरे की कठिनाई है। मैं तो यहां तक कहूंगा कि वह खाद्यान्न की कमी मानव निर्मित समस्या है और वह मानव यह सरकार और सरकार को चलाने वाले वह व्यक्ति हैं जिन्होंने इस देश के किसानों का अनादर किया। योजनाओं में खेती की तरफ दुर्लक्ष किया गया। आज अपने को बचाने के लिए तरह-तरह के बहाने किये जाते हैं। कहीं कहा जाता है कि आबादी बढ़ने से यह समस्या उत्पन्न हुई है तो कहीं चीन व पाकिस्तान के हमले की बात कही जाती है। मैं इसे नहीं मानता कि आज देश में अन्न की कमी है। पहले सन् 1951-52 में जितनी जमीन पर खेती होती थी आज उससे दुगनी जमीन पर खेती हो रही है पर इस बीच में आबादी दुगनी नहीं हुई है। साथ ही हमारे देश का अधिक अन्न चोरी छिपे नेपाल द्वारा चीन को और पाकिस्तान को चला जाता है। इसे हम रोक नहीं पाते और मैं पुनः कहूंगा कि अब समय आ गया है कि सरकार को ज्वेल सिस्टम समाप्त कर देना चाहिए।

15 Hrs.

आज दूसरी समस्या चीनी की देश के सामने है। इसको भी उत्पन्न करने का श्रेय इसी सरकार को है। इस सरकार ने सदैव मिल-मालिकों के दबाव में आकर कार्य किया। चीनी की क्रीमत को तो बढ़ाते गये पर गन्ने की क्रीमत की तरफ ध्यान नहीं दिया और किसान पित्रता रहा। आज से 5 वर्ष पहले हमारे देश में इतनी शकर पंदा हुई कि हम आत्मनिर्भर हो गये और हमने कुछ विदेशों मुद्रा भी कमाई पर धीरे-धीरे किसान को उसकी मेहनत की कमाई जब सरकार द्वारा न दिलाई गई तो उसने निराश होकर गन्ने की बोआई कम कर दी। आज भी मिलमालिकों को 40 प्रतिशत छूट देकर और गन्ने का भाव 2 रुपये 75 पैसे मन कर के सरकार ने मिलमालिकों की तरफदारी की है। आज देश के किसानोंकी मांग है कि

गन्ने की क्रीमत 6 रुपये मन की जाय। आज किसान सरकार से यह मांग कर रहा है न कि वह चाहता है कि मिलमालिकों की दया पर उसे छोड़ा जाय जैसा कि आज सरकार ने किया है। यदि इस समस्या को सरकार हल करना चाहती है तो उसे किसान की इस मांग को मान लेना चाहिए।

सभापति महोदय, जब तक इन सभी बातों पर सरकार ध्यान नहीं देगी तब तक इस समस्या का हल हो पाना अमम्भव है।

श्री अ० सि० सहगल : माननीय सदस्य ने अभी कहा कि गन्ने की क्रीमत 6 रुपये मन होना चाहिए तो यह खाउ व शक्कर की क्रीमत क्या होगी इसे भी क्या वह जरा बनलायेंगे ?

श्री जि० ब० सिंह : अभी बरेली में फ्रैंक्ट-रोज गन्ने का दाम किसानों को 5 रुपये मन दे रही हैं।

SHRI CHANGALRAYA NAIDU (Chittoor) : The hon. Ministers, Shri Jagjiwan Ram and Shri Annasahib Shinde, after becoming Ministers in the Ministry of Food and Agriculture, have worked hard to improve the food production and also to improve the conditions of farmers, and the farmers of this country are grateful to them for what they have done so far. But for what they are contemplating to do from now on, for what they are going to do, the farmers cannot excuse the Agriculture Ministers. I was told that the economists and the others in the Planning Commission, who sit in air-conditioned rooms, do not know anything about what is happening outside. They think that they know everything, but actually they do not know anything about agriculture; they might be knowing some other thing, but they do not know anything about agriculture.

For the last twenty years, after getting Independence, the Government wanted to increase the food production and the Government have taken so many steps to improve the food production and also to improve the conditions of agriculturists, but even then, we are not able to reach the target of self-sufficiency in foodgrains. Now our

Ministers have announced on the floor of the House that, by 1971, we will attain self-sufficiency and, I think, they were sincere in saying that. In Government some people wanted to make the country self-sufficient and wanted to take some steps, but in the same Government, there are some others who want to scuttle their efforts and who work against self-sufficiency.

There are two sections in the same Government.

AN HON. MEMBER : To which section do you belong ?

SHRI CHANGALRAYA NAIDU : Sir, in the Planning Commission they have decided one thing that the agricultural tax should be imposed. They want to introduce agricultural income-tax where they do not have it now. Then they want to increase the electricity rates for pumping water for irrigation and also they want to increase the land tax. So many suggestions these wonderful people have made. Sir, I am sorry to say that we had high hopes on our Agriculture Minister, Shri Jagjiwan Ram. I was told that he has agreed to the suggestion to increase agricultural tax and impose this income-tax and other things. Sir, if it is true, he will be only stabbing the agriculturist in the back, and not only stabbing himself, he will find himself in a bad position, if these taxes are imposed.

All these years how was the agriculturist working ? What are the facilities that the Government have provided them ? These things have to be taken into consideration. Sir, the consumer or the people who think that they are the masters and who want to boss over the agriculturist, they get facilities. The employees get free education to their children and the officers who live in big buildings here in big cities have got all facilities. They can educate their children and they send their children to convent schools. They have got electricity. They have got everything, all facilities. But the agriculturists who live in villages, what facilities do they have ? What are their timings of work ? Here, while an officer or a labourer puts in only 8 hours of work

a day, the farmer has to get up early in the morning. Whether there are snakes in the fields, he has no electric lights, he has to work in the field, risking his life to the snakes and other reptiles. There, not only the farmer, his wife, his children—the entire family—have to work. That is not the case here; only one man works and he feeds his wife and children in the family. But, in the case of the farmer, his entire family has to work to get their livelihood or to get their crop in time. Sir, these people are suffering like this and I cannot understand why the Government wanted to impose so many restrictions on the agriculturists.

It is said that the agriculturist is the backbone of the country. Only a country which is self-sufficient in food, which has got a strong army and good government, will survive. In our country, even when we have got a good government and a good army, if we do not have enough food, we cannot survive. To survive and to be strong in the world, we have to be self-sufficient in food. To make the country self-sufficient, we have to improve the lot of the agriculturist. We should not impose unnecessary taxes on him and kill the agriculture industry.

In Andhra, already the Government, only a few months back, have doubled the land revenue. If it is Rs. 10, it was increased to Rs. 20. We were paying 8 paise per unit of electricity for pumping water for agriculture. Now they have increased to 12 paise per unit. In every respect the cost of agriculture has gone up. If you want to purchase tractors, the cost of tractor has gone up. In diesel oil the price has gone up. Everywhere has gone up. The cost of chemical fertilisers has gone up. But even after the Government putting all these difficulties, the agriculturist was able to produce something. Now the Government want to put a stop to this production. If that is true, then I do not know what will happen to our country. It is the agriculturists who are the strongest supporters of this Government. If Government are going to harm them, I do not think they will support this Govern-

[Shri Changanarayana Naidu]

ment at the next elections, and some of us who belong to the ruling party today may not be here next time sitting on these Benches. I am afraid that some people on the Congress Benches and on the Government side and some people on the planning side are playing into the hands of the Opposition. Though they are on this side, they want to help the Opposition by suggesting such things. That will not only ruin the party in power but also ruin the country as well. I would request the Food and Agriculture Minister not to agree to any such suggestion at least till 1971 when we hope to achieve self-sufficiency. At least till that time I do not want Government to harm the food production by imposing these kinds of taxes.

I am very glad that Government have partially decontrolled sugar. Sugar is distributed to the consumers and they are getting some sugar. It is only the agriculturists in the villages who are actually suffering. In the cities and towns, all officers, labourers and others are getting sugar. After the partial decontrol, the consumers in the cities and towns will be getting their usual quota. It is only those who were till now getting special quotas for manufacture of confectionery and sweets who would not be able to get such quotas hereafter and they will have to purchase it in the open market. When they make such huge profits, I think they would not feel any trouble and they can afford to purchase it in the open market. I believe Government have taken this step now only with a view to decontrol the entire sugar production very soon; for the present they have desired to be careful and that is why they have resorted to partial decontrol. I think that in another year or two they will definitely decontrol sugar in the entire country. If this succeeds, then even in regard to rice and other foodgrains also, they can resort to decontrol. They can try this next year by starting with partial decontrol in foodgrains and decontrol fully in another year.

The sugar factories have been allowed to sell 40 per cent in the open mar-

ket, and by selling it they will be able to get some money. With this money they can give a little more to the cane-grower than what has been fixed by Government. If the Government's price is Rs. 90 they can definitely pay about Rs. 140 to 150 per tonne of cane. Even then, the factory will not lose anything.

At present, we find that Government are supporting the big industrialists but they are not supporting the agriculturists. For instance, the price at which the molasses are sold by the co-operative sugar factories is controlled by Government and they are sold at Rs. 6.80 per ton. But the molasses produced in the khandasari factories are sold in the open market at about Rs. 400 to 500 per tonne. Even after purchasing the molasses at Rs. 400 or 500 they still make a profit. I cannot understand this policy of forcing the factories to sell the molasses at Rs. 6.80 to the big industrialists. I suspect that there must be some connection between the big industrialists and some people in the Government or the administration.

I do not blame the Ministers. There must be redtapping; and there must be some secretary or somebody in Government who is supporting this move. I want Government to decontrol molasses and allow it to be sold in the open market. This will fetch more money to the producer. If this is done, definitely the cost of sugar will come down. If really Government are interested in bringing down the cost of sugar, they must decontrol and allow the factories to sell molasses in the open market. There is no comparison between Rs. 6.80 and Rs. 400—500. So I request the hon. Minister to take immediate steps to decontrol molasses.

Then for tractors, tyres are not available. The tyre manufacturers say that all the tyres are requisitioned for fitting new tractors. If a tyre of a tractor has to be replaced, we could not get a tyre in the market. Is it the intention of Government that every time a tyre becomes unserviceable, we must purchase a new tractor? I cannot understand this. So I want Government to issue

orders tyre companies so that agriculturists are enabled to buy tyres for their tractors.

We are hearing now and then from Government that in famine areas they are undertaking permanent relief measures. But I find evidence of no such action. We have been hearing this for the last two or three years, but nothing has actually been done. In famine areas, when rain fails, we must bore wells deep into the soil and pump the water to our fields. For this we need deep drilling machines and pumps which have to be imported from abroad. For lifting water 40 to 60 feet, we cannot use bullock power. We have to have electricity. If really Government are interested in affording relief to famine areas, they must concentrate on minor irrigation and extension of electricity to rural areas for agricultural purposes. But from the allotments made, I do not think they are serious about giving any permanent relief to famine areas. I have written to the Prime Minister, I have written to the Minister of Irrigation and Power, to take steps to allot some funds for Andhra Pradesh. If money is sanctioned, schemes can immediately be put through and we can get immediate results. Though we have been making requests in this connection, no aid has been given so far. I would only request the hon. Minister to take immediate steps to sanction some funds for permanent famine relief in Andhra Pradesh.

श्री रामसेवक यादव (वाराणसी): सभापति महोदय, यह सरकार इस देश की खाद्य समस्या की जितनी ही चिन्ता करती है, उतनी ही वह बिगड़ती जा रही है। कई बार घोषणायें हुईं। जो सब से पहले प्रधान मंत्री थे उन्होंने कई बार आत्म निर्भर होने की घोषणायें कीं, लेकिन वह घोषणायें फाइलों में और लोक सभा की जो कार्रवाई होती है उसी तक सीमित रहीं। उन पर अमल नहीं हुआ। जब एक घोषणा की तिथि पूरी हुई तो दूसरी घोषणा कर दी गई। यह स्थिति बहुत ही भयावह है।

में निवेदन करना चाहता हूँ कि जब तक खाद्य और खाद्यान्न दोनों का बाहर से मंगाया जाना निश्चयात्मक तरीके से बन्द नहीं होगा, तब तक हम अपने परों पर नहीं खड़े हो सकते। अगर यह सरकार सचमुच चाहती है कि हम अपनी समस्या का समाधान करें, तो वह दोनों काम फौरन होने चाहियें। हम अपनी समस्या को तभी हल कर सकेंगे जब हम बिल्कुल यह फैसला कर लें कि अब हम एक छटांक अनाज भी और एक किलोग्राम खाद्य भी बाहर से नहीं मंगावेंगे। जो कुछ हमको करना है, इस देश में करेंगे। अगर सरकार यह नीति नहीं अपनाती तो मंत्री जी चाहे जितनी घोषणायें करें, और हम लोग भी चाहे इस बहस में हिस्सा ले कर आत्म तुष्टि कर लें, लेकिन समस्या का समाधान नहीं हो सकता।

आप जानते ही हैं कि देश में तीन प्रकार के किसान हैं। एक संकड़ा तो वे किसान हैं जिनके पास जमीन ज्यादा है और खाद्य, सिंचाई आदि के साधन हैं। उनकी हैसियत ऐसी है कि वे बिजली बगैर भी लगा सकते हैं, खाद्य का इंतजाम भी कर सकते हैं, बीज का इंतजाम भी कर लेते हैं। वे इतने प्रभावशाली हैं कि सभी चीजों का इंतजाम करना चाहें तो आसानी से कर सकते हैं, बीज खाद्य, पानी आदी सभी का प्रबन्ध कर सकते हैं। लेकिन यह सब कुछ होने के बावजूद भी नतीजा कुछ नहीं निकल रहा है। उतना उत्पादन उनकी भूमि से नहीं होता है जितना होना चाहिये। इसका कारण यह है कि वे स्वयं खेती नहीं करते हैं और उनकी खेती दूसरों पर आश्रित है। इतने अधिक साधन उनके पास होते हुए भी जो अन्न उपजना चाहिये नहीं उपज रहा है।

दूसरी प्रकार के वे किसान हैं जिनकी संख्या 19-20 संकड़ा होगी जो कि सरकारी साधनों पर निर्भर करते हैं, चाहें सिंचाई के साधन हों, नहरी पानी हों, नलकूप हों या सहकारी या कृषि बीज भंडार हों। उनसे उनको खाद्य और बीज मिलता है लेकिन सिंचाई, खाद्य, बीज आदि की व्यवस्था जो करते हैं उनमें इतना

[श्री रामसेवक यादव]

प्रवृत्ति आचार हो गया है कि उनसे उनको समुचित सहयोग नहीं मिल रहा है और ये जो सुविधायें हैं इनसे वे वंचित रह जाते हैं।

तीसरी प्रकार के वे किसान हैं जिनकी अस्सी सैंकड़ा गिनती है और वे ऐसे किसान हैं जिनकी जोतें अलाभकर हैं। वे छोटे किसान हैं। इन किसानों की तरफ आपकी बिल्कुल तबज्जह नहीं है। उनके पास न खाद है, न सिंचाई के साधन हैं और न ही सरकारी साधनों से वे अपनी जरूरतों को पूरा कर पा रहे हैं। ये जो उपेक्षित किसान हैं ये तीसरी श्रेणी में आते हैं। सवा छः एकड़ के नीचे वाला यह किसान है। अलाभकर जोत वाला यह किसान है। इसको ही आज सब से ज्यादा सहूलियत देने की जरूरत है। उसको सहूलियत तभी दी जा सकती है जबकि आप उसको कर से मुक्त कर दें। आज वह जमीन का मालिक नहीं है। जब उसके लिए लगान से मुक्ति की मांग की जाती है तो तर्क दिया जाता है कि जमीन पर उसकी मिलकियत खत्म हो जाएगी। मैं पूछना चाहता हूँ कि इस शहर में रहने वाले जो मकानों के मालिक हैं या जमीनों के मालिक हैं वे अगर टैक्स नहीं देते हैं तो क्या वे मकानों के और जमीन के मालिक नहीं हैं। लेकिन किसान के लिए जब लगान से मुक्ति की मांग की जाती है तो तर्क दिया जाता है कि जब तक उन किसानों को जमीनों का मालिक नहीं बनाया जाता है उनको कर से मुक्ति नहीं दी जा सकती है। मैं समझता हूँ कि जब तक उनको कर से मुक्ति नहीं दी जाती तब तक उनकी स्थिति सुधर नहीं सकती है, तब तक ज्यादा अन्न पैदा नहीं हो सकता है।

जहां तक सिंचाई के साधनों का सम्बन्ध है केन्द्रीय सरकार को चाहिये कि वह छोटी सिंचाई योजनाओं को प्राथमिकता दे। सिंचाई के साधन उपलब्ध करते समय प्राथमिकता उनको मिलनी चाहिये जो कि अस्सी सैंकड़ा छोटे किसान हैं, जो अन्न पैदा करते हैं। मेरी निजी सम्बन्धकारी यह है कि ये छोटे किसान इतना अनाज पैदा करते हैं कि साल भर खुद

उसको खाते भी हैं और उसी में से बेच कर अन्य जरूरी वस्तुयें भी खरीदते हैं, अन्य खर्च भी चलाते हैं। शादी ब्याह वगैरह भी करते हैं। पांच सौ या एक हज़ार एकड़ वाले किसान पर अगर कमी लंबी लगाई भी जाती है तो दो तीन क्विंटल अनाज भी नहीं उनके पास से निकलता है। वे भांग छानते रहते हैं। जो वास्तव में काम करने वाले अस्सी प्रतिशत किसान हैं आज उनके पास सिंचाई के साधन नहीं हैं, आज उनको कर्ज़ नहीं मिलता है, बीज नहीं मिलता है। अगर सरकार सचनूच चाहती है कि उत्पादन बढ़े तो उसको एक योजना बनानी चाहिये। उनके लिये इसको नलकूपों, गहटों और सस्ती बिजली की व्यवस्था करनी चाहिये। सरकार को चाहिये कि समय से वंधी हुई एक योजना वह बनाये और निर्धारित करे कि उस समय के अन्दर अन्दर प्राथमिकता दे कर इन अस्सी प्रतिशत किसानों को वह पानी देगी, खाद देगी, बीज देगी तथा दूसरी सुविधायें उपलब्ध करेगी। जिस दिन इस सारी भूमि के मालिकों को ये तीन सुविधायें मिल जायेंगी उस दिन के बाद हमको फिर बाहर से अनाज नहीं मंगाना पड़ेगा और अन्न के मामले में देश आत्मनिर्भर हो जाएगा।

कहां है सरकार का किसानों की तरफ ध्यान? हम तो किसानों को लूट रहे हैं। उनको हम कोई सुविधायें देना नहीं चाहते हैं। मैं आपको एक मिसाल देना चाहता हूँ। आप दिल्ली की मिसाल ही लें। अगर मैं राज्यों की मिसाल दूँ तो सरकार कहेगी कि हम राज्यों के बारे में कुछ नहीं कर सकते हैं। लेकिन आप दिल्ली की ही मिसाल लें। यहाँ क्या हो रहा है? यहाँ दिल्ली में भूमि अर्जन कानून के अन्तर्गत खेती लायक जमीन किस लिए ली जा रही है? मकान बनाने के लिए ली जा रही है। मेरे पास आंकड़े हैं इसके। करीब 64-65 हजार एकड़ जमीन दिल्ली में, खेती लायक जमीन दिल्ली में इसलिए ली गई है कि उस पर मकान बनाये जायेंगे, बस्तियां कायम की जाएंगी, प्लाट डिवेलप

किये जायेंगे। वहां पर सिंचाई के साधन मौजूद हैं, नलकूप हैं, नहरें हैं। ठीक उसके इस तरफ जो पहाड़ी इलाके हैं, जहां पर भूत-पूर्व मंत्रियों ने जमीनों खरीद रखी हैं, फार्म बना रखे हैं, कुछ मौजूदा मंत्रियों ने भी जमीनों खरीद रखी हैं, उन जमीनों को नहीं लिया जा रहा है। पथरीली जो भूमि है, जहां मकान बनाये जा सकते हैं, जो खेती लायक नहीं है उसको तो नहीं लिया जाता है लेकिन जो खेती लायक जमीन है उसको ले लिया जाता है और उस पर हम आबादी बसाते जा रहे हैं। समुचित मुआवजे की अगर मांग की जाती है तो वह भी नहीं दिया जाता है। मुआवजा क्या दिया जाता है? चार सौ रुपये बीघा, पांच सौ रुपये बीघा मुआवजा दिया जाता है। जब अदालत में जा कर इस मुआवजे के बारे में लड़ा जाता है तो वहां से हजार बारह सौ रुपये बीघा के हिसाब से मुआवजा मिल जाता है। फिर उस चीज को दूसरे किसानों पर लामू नहीं किया जाता है। जब ऐसा करने के लिए कहा जाता है तो जवाब दिया जाता है कि जो लड़ेगा वह पाएगा, जो नहीं लड़ेगा वह नहीं पाएगा। कोशिश यह की जाती है कि कम से कम मुआवजा देना पड़े। मैं आपको बतलाना चाहता हूँ कि 186 वर्ग गज जमीन जिसको हासिल करने में, जिसको डिबेलप करने में मुश्किल से चार पांच हजार रुपया खर्च होता है उसको पांच लाख रुपये में बेचा जाता है। जिस देश में खेती करने वाले किसान की इतनी जबर्दस्त लूट चल रही हो वहां सरकार यह कहे कि हम खेती को सुधार पायेंगे, जमीन से हम अधिक अन्न उपजा पायेंगे, यह कैसे सम्भव हो सकता है। यह कभी नहीं हो सकता है। दिल्ली में एक देहात कल्याण समिति है। उसने आन्दोलन चलाया था। हम को बताया गया है कि सात आठ बरस से हजारों एकड़ जमीन ली गई है लेकिन उसको डिबेलप तक नहीं किया गया। वह पड़ी हुई है। वह खेती लायक भूमि है। अनाज भी उसमें नहीं बोया जा रहा है। जब सरकार की अन्न के बारे में यह नीति हो, भूमि के बारे में यह नीति हो तो

कैसे आशा की जा सकती है कि वह अन्न की समस्या को हल कर लेगी।

इतना ही नहीं, आप देखें कि एजिया सुदूर पूर्व आर्थिक आयोग को 25 जुलाई को कहा था कि अगर कृषि योग्य भूमि पर मकान बनाने की योजना इस तरह से चलती रही, शहरों के विस्तार की योजना इसी तरह से चलती रही तो देश की एक दिन ऐसी हालत हो जाएगी कि फिर कभी वह अपने पैरों पर अनाज के मामले में खड़ा नहीं हो सकेगा। तब हमारी स्थिति क्या होगी इसका अनुमान आप लगा सकते हैं। हम एटम बम वगैरह बनाने की बात करते हैं लेकिन चीनी चावल हम पहले ही समाप्त कर चुके हैं।

हम भूमि सुधारों की बहुत बातें करते हैं। लेकिन खेतिहर मजदूर जो है, जो सही मानों में जमीन का मालिक है, उसको आज जमीन नहीं दी जा रही है, उसको आज जमीन का मालिक नहीं बनाया जा रहा है। जो लोग खेती नहीं करते हैं, जो दूसरे देशों में लगे हुए हैं, जो शहरों में रहते हैं, उनके नाम में जमीन चलती रहती है। इन सब बातों के बारे में बार बार कहा जाता है लेकिन कोई ध्यान नहीं दिया जाता है कुछ नहीं हो पाता है। कभी राज्य सरकारों की बात की जाती है और कभी किसी और तरह की बात कर दी जाती है।

अभी सुचेता जी ने चीनी का प्रश्न उठाया है। चार पांच चकार मिले हुए हैं, चीनी, चन्दा, चुनाव और चोरी। ये चार प्रकार हैं और इन्हीं में यह चीनी और गन्ने का मामला बिगड़ा हुआ है। सरकार ने इस चालू साल की नीति निर्धारित की है। चीनी का दाम और गन्ने का दाम, उसका एक हिसाब मैं आपके सामने पेश करूंगा। आपको पता चल जाएगा कि सरकार ने अपनी मौजूदा नीति से कम से कम तीन अरब रुपये का फायदा मिल मालिकों को पहुंचाया है। दस क्विंटल गन्ने में से एक क्विंटल चीनी तैयार होती है। चार रुपये मन अगर गन्ने का दाम दिया जाए जैसा मिल मालिक अब दे रहे हैं, कहीं चार रुपये, कहीं पांच

[श्री रामसेवक यादव]

रुपये और कहीं इससे कुछ ज्यादा, लेकिन औसत अगर चार रुपया मान लिया जाए तो दस क्विंटल गन्ने का दाम 107 रुपया होता है। एक क्विंटल पर एक्साइज ड्यूटी 28 रुपये 65 पैसे है। केन सैस एक क्विंटल चीनी पर 5 रुपये 27 पैसे हैं। आपकी जो सहकारी समिति है उसका खर्च एक क्विंटल पर 1 रुपया 50 पैसे। दूसरे खर्च जो उत्पादन में होते हैं वे एक क्विंटल पर तीस रुपये होते हैं। इस तरह से 172 रुपये 40 पैसे फ्री बोरा या एक क्विंटल चीनी पैदा करने में लगते हैं। इस तरह से 10 बोरे का लागत-खर्च 1724 रुपये हो जाता है। उनमें से 6 बोरे चीनी तो सरकार ले लेगी और 4 छोड़ देगी। सरकार द्वारा निर्धारित भाव 139 रुपये फ्री बोरे, के हिसाब से 6 बोरो की कीमत 834 रुपये होगी और इस हिसाब से 4 बोरे चीनी का दाम 222 रुपये 50 पैसे फ्री बोरा पड़ता है। जब चीनी के दामों की यह घोषणा की गई थी, तब से जम्ना का पानी न जाने कितना बह गया है। जिस चीनी की लागत 222 रुपये 50 पैसे पड़ती थी, उस चीनी का फ्री सेल में पहले ही 390 रुपये और 400 रुपये फ्री बोरा के हिसाब से सौदा हो गया था। इस समय वह भाव बढ़ कर 450 रुपये और 500 रुपये हो गया है।

जैसा कि श्रीमती सुचेता कृपालानी ने कहा है, इन वर्ष लगभग पंद्रह लाख टन चीनी पैदा होगी। दस लाख टन चीनी निर्यात में चली जायेगी और पांच लाख टन चीनी 450, 500 रुपये फ्री बोरे के हिसाब से बिकेगी। कोई छोटे से छोटा मिलमालिक भी 70, 80 हजार बोरे से कम पैदा नहीं करेगा। अगर आप हिसाब लगायें, तो इस तरह से कम से कम तीन अरब रुपये का नाजायज मुनाफ़ा चीनी के मिलमालिकों को होने जा रहा है।

SHRI ANNASAHIB SHINDE : If the account which you are giving is not proved, what next ?

श्री रामसेवक यादव : उस पर बहस हो जाये। मैं उसके लिए तैयार हूँ। चार रुपये मन गन्ने का जो भाव है, वह सब को नहीं मिलेगा। इससे कम पर मिलेगा। मैं सदन को यह जानकारी देना चाहता हूँ कि किस तरह से सरकारी ख़जाने के पैसे से किसान की लूट होती है। कानपुर में बी० आई० सी० के मैनेजिंग डायरेक्टर हैं चिरंजीलाल बर्ज़ोरिया। उन्होंने बेनामी से पांच चीनी मिलों के हिस्से खरीदे हैं। यह अन्दाज़ा लगाया जा सकता है कि वे किसके हैं। मैं चाहूंगा कि मंत्री महोदय इस मामले के बारे में हमें जानकारी दें। इस तरह से सरकारी ख़जाने के जरिये करोड़ों रूपयों का मुनाफ़ा कमाया जा रहा है।

सरकार ने जो चीनी नीति निर्धारित की है, उससे न किसान को लाभ पहुंचा है और न उपभोक्ता को, क्योंकि सरकार ने किसान को तो 2 रुपये 75 पैसे के भाव पर बांध दिया है। वह बात दूसरी है कि चालीस सैकड़े की छूट के कारण चीनी मिलमालिक किसान को ज्यादा दाम दे रहे हैं—चालीस सैकड़े की छूट के कारण मिलमालिक चार पांच रुपये मन का सौदा कर रहे हैं, लेकिन इसका श्रेय सरकार को नहीं है।

जहां तक उपभोक्ताओं का सम्बन्ध है, उनको चीनी पांच छः रुपये किलो के हिसाब से मिलती है और बहुत से लोग तो इस दाम पर ख़रीद ही नहीं सकते हैं। यह है सरकार की चीनी सम्बन्धी नीति। यह नीति इसलिए चलती है कि इसमें चोरी भी चलती है, चन्दा और चुनाव की राजनीति भी चलती है।

जैसे कि सरकार भी मानती है, इस वर्ष गन्ने की पैदावार कम होगी। आगे भी कम होगी, जब तक कि सरकार किसान को मिलने वाले बुनियादी दाम को नहीं बढ़ाती है। जब तक ऐसा नहीं होता है, तब तक सरकार चाहे कुछ भी करे, गन्ने की पैदावार बढ़ने वाली नहीं है।

श्री अन्नासाहिब शिन्दे : माननीय सदस्य की राय में गन्ने की प्राइस क्या होनी चाहिए ?

श्री रामसेवक यादव : मैं आधार बताता हूँ। सरकार गन्ने के लागत-खर्च, चीनी के लागत-खर्च, गन्ना-उत्पादकों और चीनी उत्पादकों के मुनाफ़े और उपभोक्ता की स्थिति को देखते हुए जो भी मुनासिब समझे, वह दाम रखे।

श्री अन्नासाहिब शिन्धे : माननीय सदस्य क्यों नहीं बताते ?

श्री रामसेवक यादव : मैंने उसका आधार तो बता दिया है। एक समय था 1952-54 के आस-पास, जब कि जितने रुपये मन चीनी बिकती थी, उतने आने मन गन्ना बिकता था। सरकार उस नीति को अपना ले, लेकिन सरकार को इस नीति को चलाने में अपने कर के ढांचे में सुधार करना होगा। उससे न किसान पिटेंगा और न उपभोक्ता पिटेंगा और मिल-मालिक को भी मुनाफ़ा जायज़ होगा। लेकिन जब हिस्सा-मार होने लगता है, तो मामला बिगड़ जाता है।

पिछले साल, 1966-67 में, गन्ने की उपज घट गई, लेकिन इससे पहले ज्यादा थी। उस समय चीनी ज्यादा पैदा हुई। तो फिर यह संकट कहाँ से आ गया ? यह कृत्रिम संकट किस ने पैदा किया ? मिनो में चीनी को चोर-बाज़ारी में बेचने के लिए जो चोरी चलती थी, सरकार ने चालीस सैंकड़ा छूट दे कर उस चोरी को बढ़ा दिया है। यह तर्क दिया जाता है कि रिक्वरी कम आती है। लेकिन गुड़ की औसत तो वही है। जब गुड़ की औसत गन्ने के रस के हिसाब से वही है, तो चीनी क्यों कम हो जाती है। जब गन्ने के रस की मिठास वही है, तो रिक्वरी भी वही होनी चाहिए।

मिलों में जो चोरी चलती है, उसमें शीरे का मामला भी आ जाता है। उस पर कंट्रोल है, इसलिए वह ज्यादा दाम पर मिलता है। शीरा एल्कोहल, स्पिरिट और कई अन्य उद्योगों में इस्तेमाल होने लगा है। आज स्थिति यह है कि लोग शीरे के लाइसेंस के लिए पांच, दस, पंद्रह लाख रुपये रिश्वत देने के लिए तैयार हैं, क्योंकि उसके सहारे चीनी भी निकाल दी जाती है।

खाद्यान्नों के दामों के बारे में एक निश्चित दाम-नीति होनी चाहिए। लागत-खर्च का हिसाब होना चाहिए। साल भर के बीच में दामों में जो उछल-कूद होती रहती है, उस फ़र्क को ध्यान में रखना चाहिए। किसान की उपज और औद्योगिक वस्तुओं के दामों में संतुलन कायम होना चाहिए। आज एक सूबे और दूसरे सूबे में अनाज के दामों में भारी फ़र्क होता है। उसको ख़त्म करना चाहिए। उसका तरीका यह है कि एक निश्चित दाम-नीति के आधार पर बुनियादी दाम तय किये जायें। एक सूबे से दूसरे सूबे में अनाज भले ही न जाने दिया जाये, लेकिन शर्त यह है कि उस सूबे में सरकार अपनी तरफ़ से निश्चित भाव पर अनाज खरीदे और दूसरे सूबे को दे। अगर इस प्रकार एक निश्चित नीति निर्धारित की जायेगी, तो तात्कालिक और दीर्घकालीन दोनों समस्यायें हल हो सकेंगी, वर्ना अगर आंख मूंद कर चला जायेगा, तो देश गड़बे में गिरेगा।

SHRI BHAGAVATI (Tezpur) : Mr. Chairman, we, both the Government and the people, may have some satisfaction in the fact that we have been spared of a very great disaster which could have fallen on us because of acute scarcity of food during the last one year or so. But we cannot forget that people all over the country, particularly in deficit States, suffered very much because of scarcity and non-availability of food and also because of soaring prices. We cannot be complacent by feeling that because this time the monsoon has favoured us and there will be a good crop, and we are out of the wood. It may be so temporarily but we cannot say that the difficulties are over so long as we cannot produce enough so that we are self-sufficient and we have not to import food from outside.

Government have estimated that during the year 1967-68 the food production will be of the order of 95 million tons and that it will be required to procure 7 million tons and import 7.5 million tons and have a buffer stock of 3 million tons. From our experience

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we can say that it has not been possible for us to keep up the level of procurement.

I would like to say that it is very important that at this time we procure as much as we can. From the global statistical survey we can see that food-grains produced are enough for all the people in the world at present but because of uneven distribution among countries, within the countries and among the families of different levels of income, there is scarcity and some people do not get what they want. There is acute mal-nutrition and under-nutrition among people. As a matter of fact, the majority of the people in the world are having much less food than they used to get previously. It is the irony of fate that on the one hand there is progress in science and technology and by applying those methods we have produced more but, on the other hand, people all over the world, particularly in the under-developed and developing countries, that is, two-thirds of the humanity is even now having less food than they should. This being so, it is very important that we should have maximum procurement. If we cannot do that, in spite of good crops and in spite of this estimate of 95 million tonnes of record production we may be facing difficulties.

How to make procurement successful? I have seen in the report that the Chief Ministers' Conference has proposed that the method of procurement should be left to the States. It may be necessary that the States should be given some laxity about procurement. But there should be a national policy regarding procurement. I have not seen that; I have not seen what exactly is the national policy about procurement. Whether it should be through co-operative agencies or by service co-operative societies or by private traders, there should be one clear indication. I think, it is necessary that all procurement should be through only one agency and that that agency should be the co-operative societies.

I would also like to say that procurement may not be successful if the processing industry is left in private hands.

If you want to make procurement successful through the co-operative agency, then the processing industry should be taken away from private hands and given to the co-operative institutions. Both these things should go together.

We all know that in this country about 70 per cent of the people live on land. The basic question that arises now is whether it is possible for any country in any age that 70 per cent of the people can be fed by land. Even in this country, it is a historical fact that so many people did not depend on land in the middle ages. In the middle ages in India 70 per cent of the people did not depend on land for their livelihood. The irony of fate is that when the industrial and mechanical revolution made people in Western countries move from land to industry, in this country the reverse process was there and people from industry, handicrafts or village industries, had to go to land. So, the economic condition of the cultivators or farmers is so bad. If we want to improve the economy of this country, and develop agriculture, this basic fact must be kept in mind. We have to shift a substantial percentage of the people from agriculture to industry. There is no other way.

We want to modernise agriculture. How to modernise agriculture? We cannot apply modern technology to small holdings which we have at present. These holdings are very small uneconomic holdings. If we want to apply modern technology, we must have bigger holdings but not owned by capitalists or big landlords who employ workers on their lands. This is a very important question to which we have to apply our mind and solve it.

It is also necessary that we do some research on agriculture. In this country, even now, we think that by traditional methods, we can make the country self-sufficient. That is not possible at all. We must learn the modern methods of production. How to do that? The only way to do that is to have more and more research on agriculture. Strangely enough, even now there is not enough agricultural research in tropical countries. Whatever research has been made so far has been

made in the countries with temperate climate. We cannot import agricultural technology from developed countries to developing countries. That is not possible. It may be possible to import a blueprint of a steel plant from some other country in Europe or America and have it here. But it is not possible to import a blueprint of agricultural farm from America or Somewhere and have it here. We must do our own research. We have not given much emphasis on that. I think, that is very important to do.

Then, it is also very important that we give importance to production of non-cereal food. We are having more and more schools and colleges. We want that all our children, boys and girls, go to schools and colleges. What sort of food are we giving to them? Unless we give them balanced food, how will they do intellectual work? Somebody has said that intellectual growth will be retarded in this country if we do not have enough proteins. What have we done in this regard? As the figures with me show, there is no increase in milk production, there is no increase in meat or in egg production or even in fruit production in this country. The *per capita* consumption of milk is only 3 kilograms annually; the *per capita* consumption of egg is only 1 gramme per day; the *per capita* consumption of meat is 4 grammes per day and the *per capita* consumption of fruits is 45 grammes per day. With such a small, negligible, protein food how can our boys and girls will do intellectual work? It has been rightly said that one of the most difficult of intellectual tasks is to maintain balance and if our boys and girls can have that intellectual capacity, then only they can do research work and create new things, make new discoveries and innovations. How can they do that? How can they have the intellectual capacity to do all such work unless they have balanced diet. We want all our children to be educated. What sort of education are we going to have if students are starved of all protein food? We have not applied our mind as to how we can give enough protein food, meat, fish, eggs and fruits, to our children and younger genera-

tion? By food, the Government always give emphasis on cereal food as if food means only rice and wheat. We have to see that all varieties of food are produced in this country in enough quantities so that everybody, even the poorer sections of the people, can have this sort of food.

We have claimed that out of 100 cultivators, because of our policy of giving land to the tillers, now 76 cultivators own their own lands, 16 are owner-cum-tillers and 8 are tillers. But what we have achieved by our land reform measures, has to be judged from another angle. The number of holdings from 20 to less than 50 acres is 2.9 million and the percentage is 5.8, but they have 83.6 million acres, *i.e.*, 25.7 per cent of the whole operated area whereas the number of holdings from 1 to less than 5 acres is 21.3 million, and the percentage is 43.5; but the area operated by them is 57.1 million acres, the percentage is 17.6. It will be clearly seen from these figures that those having bigger holdings have so much of arable land whereas the number of small holdings is much more and they do not have enough land. So, our land reform measures have not taken this aspect into consideration. It is not just enough to see that tillers become owners of the land, but it is also necessary to see that they get enough land. I hope, this aspect of the matter will be looked into.

MR. CHAIRMAN : The hon. Member may conclude.

SHRI BHAGAVATI : I will conclude by referring to one more point. It has been said in a publication by the Programme Evaluation Organisation of the Planning Commission that no single agency, Panchayat Samiti, Co-operative Society or the Department, seems to be in an effective and dominant position to meet the various types of credit needs of the cultivators for various programmes. Credit is one of the essential facilities that we have to give to the cultivators and it is, therefore, necessary to see how we can give these credit facilities to our farmers. Big industrialists get facilities from the socialised capital. Whatever capital they have is socialised capital. It is really a tragedy

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that the lower middle class people, the poorer section of the people, do not get any advantage even of the socialised capital. The cultivators do not get the advantage of socialised capital at all. Credit should be provided to the cultivators by the State Bank and the other banks. The State Bank should have branches all over the country. I would personally like the banks to be nationalised and their branches should be set up all over the country, so that the agriculturists can get enough credit and can produce more.

In conclusion, I will say this. This is really a gigantic problem—the problem of producing enough for the teeming millions of this country; it is a challenging problem and we have to meet it. I hope, the Government will take adequate measures so that by 1970-71 we can be self-sufficient in food. The Science Advisory Committee of President Johnson has said that, if India wants to be self-sufficient in food by 1976, she would have to increase the crop-yield by 4% annually.

15.59 Hrs.

[MR. DEPUTY SPEAKER in the Chair].

We will have to increase 4% annually over 1964 rate of production. Unless we do that, it will not be possible for us to become self-sufficient in food. How we can do that?—that is the problem. Increasing the yield by 4%, will mean that we have to triple the yield from the historical rate which is only 2.36% per year. If we have to do that, we have to irrigate the land, we have to ensure regular, regulated water supply; we have to see that flood is controlled, soil erosion is controlled, fertiliser is supplied, compost manure is supplied as one of my learned friends has just now said or chemical fertiliser is given. All these should go together.

As regards Assam, I would like to say only one thing. Assam's main problem with regard to food production is flood control and conservation of soil. Unless the river Brahmaputra is controlled, it will not be possible for Assam to go ahead. That is a very big task, a major task and I hope Government of India will take it up.

In these scarcity years, particularly some months last year, even in Assam,—where the food condition was not supposed to be so bad, in the tea gardens and certain other places rice could not be supplied and instead of rice, wheat had to be given. But, even in regard to wheat, the supply was very irregular. I am glad that when I took up the matter with the hon'ble Food Minister, he took immediate steps and some wheat was moved to that area and even then, these people suffered very much. So, I would request the Government to see that adequate stocks of wheat are built up in Assam itself so that the people in that State need not have to suffer for want of supply.

MR. DEPUTY SPEAKER : It is Four O'clock. We shall now take up the next motion standing in the name of Shri Prakash Vir Shastri and others.

15.59 Hrs.

MOTION RE. PAKISTANI INFILTRATION INTO KASHMIR

श्री प्रकाशवीर शास्त्री (हापुड़) : मैं प्रस्ताव करता हूँ :—

“कि हाल ही में भारी संख्या में पाकिस्तानियों की काश्मीर में घुसपैठ से तथा राज्य में होने वाली अनेक घटनाओं से, जिनसे यह साबित होता है कि पाकिस्तान-समर्थक एजेंट राज्य की शांति भंग करने पर तुले हुए हैं, राष्ट्रीय सुरक्षा के लिए उत्पन्न गम्भीर खतरे से पैदा हुई स्थिति पर विचार किया जाये।”

उपाध्यक्ष महोदय, जिस दिन से भारत स्वतन्त्र हुआ है उसी दिन से पाकिस्तान काश्मीर में तोड़-फोड़ आक्रमण और दुनिया भर में भारत के खिलाफ जहर फैलाने का काम कर रहा है। योजनाबद्ध तरीके से पाकिस्तान ने 1965 में काश्मीर में कई हजार प्रशिक्षित घुसपैठिये भेजे जिसका परिणाम भारत और पाकिस्तान संघर्ष के रूप में हुआ। सरकार का दावा यह था कि 1965 में जो प्रशिक्षित घुसपैठिये आये थे, वे वहाँ से वापस चले गये या समाप्त हो गये। लेकिन पाकिस्तान ने जैसे ताशकंद में एक हस्ताक्षर करा कर एक चाल और झांसा दिया था। 740 वर्ग-